

ORISSA HIGH COURT

FILING REPORT AS ON :07/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/15236/2026	M/S. EFFWA INFRA AND RESEARCH PVT. LTD., MAHARASHTRA VS STATE OF ODISHA	SURASHISH PATTANAIAK VS	// ()	
2	D-BLAPL/10264/2026	M/S. IDCOL FEERO CHROME AND ALLOYS LTD., JAJPUR UMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /648 /2024 ()	
3	D-BLAPL/10265/2026	UMAKANTA PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /57 /2025 ()	
4	D-BLAPL/10266/2026	LOKANATH KIMBAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// GUDARI /129 /2025 ()	
5	D-BLAPL/10267/2026	MURUSUDU RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	// /0 ()	
6	D-BLAPL/10268/2026	BISHAL SAHA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// SAMBALPUR SADAR /364 /2025 ()	
7	D-BLAPL/10269/2026	MUNNA KUMBHAR VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	// BISRA /10 /2023 ()	
8	D-BLAPL/10270/2026	MUKESH KHADIA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	// UDITNAGAR /116 /2025 ()	
9	D-BLAPL/10277/2026	DUHSHASAN SETH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// /0 ()	
10	D-BLAPL/10278/2026	PURUSOTTAM GARDIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// RENGALI /42 /2026 ()	
11	D-BLAPL/10280/2026	DAITARI PATEL @ DAITARY PATEL VS STATE OF ODISHA	UMAKANTA BARIK VS	// KALAMPUR /79 /2024 ()	

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12	D-BLAPL/10282/2026	RAMJEE PRASAD GUPTA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	LALBAG /463 /2025 () //	
13	D-BLAPL/10283/2026	RUDRA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /134 /2026 () //	
14	D-BLAPL/10284/2026	ARJUN SINGH VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KINJIRKELA /296 /2025 () //	
15	D-BLAPL/10287/2026	GANGADHAR ROUT @ SUNIA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /81 /2025 () //	
16	D-BLAPL/10291/2026	SANTOSH KUMAR PARAMANIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	RANPUR /308 /2025 () //	
17	D-BLAPL/10292/2026	AMIT GHARAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /140 /2019 () //	
18	D-BLAPL/10293/2026	KALIA @ KALA @ SRIDHAR SING @ SRIDHAR SING VS STATE OF ODISHA	BABYASACHI MISHRA VS	NILGIRI /384 /2024 () //	
19	D-BLAPL/10296/2026	VINOD KUMAR RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
20	D-BLAPL/10298/2026	SURESH DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /243 /2025 () //	
21	D-BLAPL/10303/2026	AMARKANT RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
22	D-BLAPL/10304/2026	SANKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /96 /2026 () //	AOD20240000242C202600065
23	D-BLAPL/10305/2026	SAURAB DAS	AMULYA RATNA PANDA	JALESWAR /1 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10307/2026	RAHUL BAG	SUBASH CHANDRA BEHERA	ATTABIRA /394 /2025	AOR20250000622C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10311/2026	ASHIS @ ASHISH KUMAR PRADHAN	RAKESH BEHERA	BIKRAMPUR FCI /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10312/2026	PURU @ PODHA @ PURUSOTTAM NAIK	GYANA RANJAN NAYAK	TALCHER TOWN /1075 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10313/2026	TUKUNA BEHERA	RAKESH BEHERA	RASOL /380 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10315/2026	SIPUN @ BISWAJIT ROUT	SOUBHAGYA KUMAR DASH	MOTANGA /74 /2026	AOR20220001631C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10318/2026	ANJANA NAIK	BABITA DASH	TALCHER TOWN /631 /2025	AOD20230000734C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10325/2026	SANJAY HO @ BAIPAI	SOUBHAGYA KUMAR DASH	SOSO /139 /2023	AOR20220001631C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10328/2026	BHAGYABATI MAHANANDA	SUBASH CHANDRA BEHERA	BHEDEN /279 /2025	AOR20250000622C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10329/2026	BASANTA BANKA	DHARMENDRA KUMAR JENA	JEYPORE MAHILA /173 /2025	AOR20220004582C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10334/2026	ISWAR SINGH	MAHES DAS	BALLIGUDA /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10335/2026	RAJA PAHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /134 /2026	
		VS	VS	()	

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35	D-BLAPL/10336/2026	STATE OF ODISHA YUDHISTIR LOHAR VS	SANJIT MISHRA VS	// BAMBARI /14 /2025 ()	
36	D-BLAPL/10342/2026	STATE OF ODISHA HIMANSHU SEKHAR SAHU VS	NIRANJAN LENKA VS	// BAISINGA /359 /2025 ()	
37	D-BLAPL/10343/2026	STATE OF ODISHA DINABANDHU PATRA VS	DEBASNAN DAS VS	// TANGI /62 /2024 ()	
38	D-BLAPL/10345/2026	STATE OF ODISHA AMARESH DASH VS	RAMESH CHANDRA MAHARANA VS	// CUTTACK SADAR /50 /2026 ()	
39	D-BLAPL/10346/2026	STATE OF ODISHA RAMA CHANDRA SAHOO @ BABUNI VS	SATYA RANJAN MULIA VS	// PURI TOWN /90 /2022 ()	
40	D-BLAPL/10347/2026	STATE OF ODISHA TIKILI JENA VS	RAMESH CHANDRA OJHA VS	// NIKIRAI /222 /2024 ()	
41	D-BLAPL/10348/2026	STATE OF ODISHA SK. ABID VS	AMIT SUJAT BISWAL VS	// / /0 ()	
42	D-BLAPL/10356/2026	STATE OF ODISHA KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS	RAMANI KANTA PATTANAİK VS	// BARI RAMCHANDRAPUR /226 /2025 ()	
43	D-BLAPL/10359/2026	STATE OF ODISHA SHIVAM SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /509 /2025 ()	
44	D-BLAPL/10360/2026	STATE OF ODISHA SHIVAM SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /577 /2025 ()	
45	D-BLAPL/10362/2026	STATE OF ODISHA RANJIT @ JATIA MOHANTA VS STATE OF ODISHA	DURGA PRASAD PATTANAİK VS	// THAKURMUNDA /123 /2024 () //	

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46	D-BLAPL/10368/2026	TEJ PRATAP SINGH VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /21 /2026 () //	
47	D-BLAPL/10373/2026	JUGESWAR BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SINDHIKELA PS /235 /2025 () //	
48	D-BLAPL/10374/2026	RAJA KUMBHAR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /14 /2026 () //	
49	D-BLAPL/10375/2026	GAGAN SAMAL @ DIPU SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /901 /2025 () //	
50	D-BLAPL/10376/2026	SUBHRANSU DALEI @ DOLAI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /44 /2026 () //	
51	D-BLAPL/10378/2026	UPENDRA NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	SAMBALPUR TOWN /116 /2018 () //	
52	D-BLAPL/10380/2026	RANJIT NAIK @ NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /337 /2024 () //	
53	D-BLAPL/10386/2026	PANCHU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /13 /2025 () //	
54	D-BLAPL/10395/2026	PINKU SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /2 /2026 () //	
55	D-BLAPL/10396/2026	K.SANTOSH PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /399 /2025 () //	
56	D-BLAPL/10397/2026	ROSAN BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
57	D-BLAPL/10399/2026	BISWARANJAN BEHERA @ DIPU	SAMARENDRA BAHADUR	CHANDABALI /571 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/10402/2026	RAJ OMPRAKASH MALL	TOFAN KUMAR SAHOO	G.R.P.S.,SAMBALPUR /141 /2025	
		VS	VS	()	
		UNION OF INDIA		//	
59	D-BLAPL/10404/2026	DULA MADAKAMI	DEVASIS MOHANTY	MALKANGIRI /292 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/10409/2026	GOYANI MILAN BHAI BHUPATBHAI	ANUPAM RATH	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/10411/2026	DEEPAK KUMAR SAWAYAN	MITHUN DAS	CHAMPUA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/10412/2026	CHINTU @ CHANDAN NAYAK	RAMANI KANTA PATTANAİK	JAJPUR SADAR /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/10414/2026	KRUSHNAPADA MANDAL	BALARAM NAYAK	RAJNAGAR /525 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/10417/2026	KANHA DAS	AMBIKA PRASAD RATH	BHANJANAGAR /1028 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/10423/2026	BABU ALIAS DURYODHAN MAHAKUD	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/10430/2026	GOBARDHAN MALLICK ALIAS PATIA	SAUMYA RANJAN PRADHAN	//	AOD20240000490C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/10432/2026	JITU SAHU	Suryakanta Dwibedi	//	AOR20220001245C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/10437/2026	BIDESI ALIAS BIDESHI DAS ALIAS DILIP ALIAS DILIP KUMAR DAS	PHILAS KANTA PATTANAİK	//	AOD20240000586C202600090
		VS	VS	()	

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69	D-BLAPL/10439/2026	STATE OF ODISHA SOUMENDRA MALLICK VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600063
70	D-CMAPL/15152/2026	STATE OF ODISHA PRAKASH KUMAR MOHANTY VS	ARCHANA MOHANTY VS	// // 0	
71	D-CMP/15104/2026	STATE OF ODISHA RASHMIRANI PANIGRAHI VS	RAJU KUMAR SATAPATHY VS	// // 0	
72	D-CMP/15136/2026	BANK OF INDIA PRADEEP KUMAR PATEL VS	SURYA NARAYAN SATAPATHY VS	// // 0	
73	D-CMP/15148/2026	TARULATA NAYAK MAA TARINI ENGINEERING MANUFACTURE UNIT, VS	CHAWARIKA PRASAD MOHANTY VS	// // 0	
74	D-CMP/15214/2026	PRADIPTA KUMAR DALABEHERA DINABANDHU BEHERA VS	PRAKASH RANJAN BARIK VS	// // 0	
75	D-CMP/15250/2026	STATE OF ODISHA SRI KALI SRI KANAK DURGA DEITY BIJE VS	NARENDRA PRASAD RATH VS	// // 0	
76	D-CMP/15257/2026	KAILASH CHANDRA SAHU JAYANTI GHOSH VS	RAKESH BEHERA VS	// // 0	
77	D-CMP/15297/2026	AJAYA KUMAR PARIDA MALATI SWAIN VS	RAMANI KANTA PATTANAIAK VS	// // 0	
78	D-CMP/15349/2026	PRIYALAXMI SHA DILLIP KUMAR NAYAK VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202600039
79	D-CMP/15351/2026	MALATI NAYAK CHHATTISGARH STATE POWER DISTRIBUTION COM VS	SRINIVAS Dedi VS	// // 0	AOR20220001213C202600008
		BHARAT ELECTRICAL ACCESSORIES PVT LTD		//	

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80	D-CMP/15352/2026	JOGINATH KHATUA VS BIRA KHATUA	LALITENDU MISHRA VS	// () //	AOR20220001610C202600022
81	D-CMP/15359/2026	AMKEY TRADERS VS ALLAMSETTY SARADA	DHANESWAR BARIK VS	// () //	AOD20250000498C202600031
82	D-CMP/15365/2026	GIRIJA SHANKAR PATTANAIAK VS PRADIPTA KUMAR MOHAPATRA	HRUDANANDA MOHAPATRA VS	// () //	
83	D-CONTC/15098/2026	RAMA CHANDRA MAHUNTA VS JAYADRATHA ACHARYA, O.A.S., TAHASILDAR, TIHIDI, BHADRAK	ADV. VS	// () //	
84	D-CONTC/15101/2026	MANAGING COMMITTEE OF KAMARGODA GIRLS HIGHER SCHOOL, VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	HEMABRATA ANGIITA PASAYAT VS	// () //	
85	D-CONTC/15123/2026	BIJAY KUMAR PARIDA VS SURYANSU SEKHAR PADHI, I.I.C BALIPATANA POLICE STATION, BHUBANESWAR	Gyanendra Kumar Tripathy VS	// () //	
86	D-CONTC/15135/2026	PADMABATI MOHANTY VS PROF. DR. PRAVAKAR MISHRA, SUPDT., SARDAR VALLABH BHAI PATEL PEDIATRIC HOSPITAL, CUTTACK	ADV. VS	// () //	
87	D-CONTC/15138/2026	ASHOK KUMAR SWAIN VS PROF. JAGNESHWAR DANDAPAT, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR/	ADV. VS	// () //	
88	D-CONTC/15160/2026	JYOTIRMAYEE PADHY VS LAXMAN KUMAR MURMU, O.M.A.S., EXECUTIVE OFFICER, PARALAKHEMUNDI MUNICIPALITY	ADV. VS	// () //	
89	D-CONTC/15166/2026	BHARATI DALAI VS SANJAY KUMAR SINGH, IAS	ADV. VS	// () //	
90	D-CONTC/15169/2026	PRADIPTA KUMAR PANDA VS SOMESH KUMAR UPADHYAYA, IAS	ADV. VS	// () //	
91	D-CONTC/15175/2026	GEETANJALI SAHOO	SOURAV DAS	//	

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		VS	VS	0	
92	D-CONTC/15194/2026	DR.N.THIRUMALA NAIK, I.A.S PURNAMASI SATAPATHY	NITYABRATA BEHURIA	//	
		VS	VS	0	
93	D-CONTC/15222/2026	JOGENDRA MAJHI,DEPUTY COMMISSIONER CUM A.O,BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR BALARAM DAS	ADV.	//	
		VS	VS	0	
94	D-CONTC/15228/2026	SANJUKTA GHADEI (CDPO), CUTTACK B.DANDAPANI PATRO	RAJENDRA KUMAR SAHU	//	
		VS	VS	0	
95	D-CONTC/15238/2026	MADHUSUDAN PADHI, STATE ELECTION COMM, BHUBANESWAR GUNANIDHI SAHOO	ADV.	//	
		VS	VS	0	
96	D-CONTC/15244/2026	N.B.S.RAJPUT, IAS ANITA RAY	ADV.	//	
		VS	VS	0	
97	D-CONTC/15260/2026	DR.DR.NOONSAVATH THIRUMALA NAIK, I.A.S KAILASH CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
98	D-CONTC/15261/2026	GIRISH S.N.,PRINCIPAL SEC. TO GOVT., BHUBANESWAR SULOCHANA SAHOO	PRATYUSHA NAIDU	//	
		VS	VS	0	
99	D-CONTC/15264/2026	MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR JAGADISH CHANDRA DAS	ADV.	//	
		VS	VS	0	
100	D-CONTC/15268/2026	DEBIPRASAD ROUT,EXECUTIVE OFFICER, BARIPADA MUNICIPALITY SATYA NAJRAYAN ACHARYA	ADV.	//	
		VS	VS	0	
101	D-CONTC/15272/2026	ARAVIND AGRAWAL, IAS MANAGING COMMITTEE OF MADRASA HABBIBIANAH, KENDRAPARA	ADV.	//	
		VS	VS	0	
102	D-CONTC/15282/2026	DR.N.THIRUMALA NAIK, IAS BISHNU PRASAD NAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/15310/2026	ASWATHY. S, I.A.S. RASHMIREKHA BEHURA VS	ADV. VS	// // ()	
104	D-CONTC/15315/2026	BALAMUKUNDA BHUYAN, OAS MD NAIRUL HAQUE KHAN VS	ADV. VS	// // ()	
105	D-CONTC/15322/2026	AMBAR KUMAR KAR, COLLECTOR, JAJPUR ABDUL SAFFIQUE KHAN VS	ADV. VS	// // ()	
106	D-CONTC/15330/2026	CHITTARANJAN PANIGRAHI, DISTRICT EDUCATION OFFICER, MALKANGIRI BISWA RANJAN PANDA VS	MANAS PATI VS	// // ()	AOR20220001535C202600077
107	D-CONTC/15331/2026	SANJAY KUMAR SINGH PRINCIPAL SECRETARY WORKS DEPARTMENT SUSHIL KUMAR CHOUDHURY VS	MANAS PATI VS	// // ()	AOR20220001535C202600076
108	D-CONTC/15332/2026	SATYABRATA BEHERA ENGINEER IN CHIEF WORKS DEPARTMENT SK. ABDUL JAHD VS	PRAVASH CHANDRA JENA VS	// // ()	
109	D-CONTC/15333/2026	RUDRA PRASAD RATH, EXECUTIVE ENGINEER, TPNODL, BALASORE MD KHALILUR RAHEMAN VS	Sangram Keshari Mishra VS	// // ()	AOR20220001606C202600002
110	D-CONTC/15336/2026	SURYA SANKAR DASH, TAHASILDAR PANKAJ KUMAR SAHOO VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600048
111	D-CONTC/15337/2026	DATTATRAYA BHAUSAHEB SHINDHE IAS AJIT PAIKRAY JAGADEV MOHAPATRA VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202600041
112	D-CONTC/15339/2026	KALPANA DAS OAS BISWA RANJAN DAS VS	Atul Tripathy VS	// // ()	AOD20240000618C202600079
113	D-CONTC/15343/2026	PRITIPARNA MISHRA, OAS DINABANDHU MEHER VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202600061
		BHASKAR JYOTI SARMA, IAS		//	

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114	D-CONTC/15373/2026	MANAGING COMMITTEE OF ISHENESWAR HIGH SCHOOL VS DR N THIRUMALA NAIK, IAS	HOOIKumar Saa VS	// ()	AOR20220001583C202600062
115	D-CRLA/10279/2026	B. BADRI PRASAD PATRA @ RAO VS STATE OF ODISHA	LAMBODAR ACHARI VS	ASKA /282 /2006 ()	
116	D-CRLA/10308/2026	KANHA @ NIRAKAR SWAIN VS STATE OF ODISHA	HARMOHAN DHAL,SR.ADV. VS	RAJKANIKA /60 /2026 ()	
117	D-CRLA/10372/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	SAMBALPUR VIGILANCE /7 /2017 ()	
118	D-CRLA/10385/2026	RANJAN KUMAR SAMAL VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	BADACHANA /452 /2021 ()	
119	D-CRLLP/10306/2026	STATE OF ODISHA VS RABINDRA JENA	PARTHA SARATHI NAYAK, A.G.A. VS	BALIAPAL /166 /2021 ()	LOD20240000194C202600126
120	D-CRLMA/10388/2026	NIRMALA BALIYARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /297 /2025 ()	
121	D-CRLMC/10273/2026	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 ()	
122	D-CRLMC/10286/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	SAMBALPUR VIGILANCE /4 /2022 ()	
123	D-CRLMC/10289/2026	BANTI @ SK. MOBIN KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /46 /2018 ()	
124	D-CRLMC/10299/2026	AJAY KUMAR PAIKARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	JATNI P.S. /219 /2017 ()	
125	D-CRLMC/10319/2026	DILLIP KUMAR NAYAK	SIDHANT DWIBEDI	KHARABEL NAGAR P.S. /26 /2026	AOR20220001213C202600007

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/10323/2026	BIBHUTI BHUSAN PATNAIK	SIDDHANT SARANGI	TOMANDO /39 /2026	AOD20260000163C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/10337/2026	NIHAR RANJAN PATTANAİK	BIJAYA KUMAR RAGADA	DHAMA /121 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/10340/2026	SABYASACHI PANDA	RAMDAS ACHARY	SURADA /95 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/10344/2026	CHANDRAKANTA@ CHANDRA KANTA PUJARI	KARUNAKAR GAYA	TALABANIA /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/10365/2026	RAMA CHANDRA MALLICK	NIHAR RANJAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/10367/2026	KUNI @ AFROZA BEGAM	AMLAN MOHANTY	BINHARPUR /110 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/10377/2026	KUNU HARIJAN	SURYAKANTA DWIBEDI	KHATIGUDA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/10387/2026	RAHAS BIHARI CHHATRIA @ RAHAS	SURYAKANTA DWIBEDI	TUSRA /183 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/10398/2026	JANARDAN SAHOO	SOUMYA MISHRA	EOW,BHUBANESWAR /15 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/10403/2026	BISHNUPRIYA SAHOO	SOUMYA MISHRA	EOW,BHUBANESWAR /15 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/10406/2026	RAJESH PADHIARY	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /153 /2024	
		VS	VS	()	

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137	D-CRLMC/10410/2026	STATE OF ODISHA BIRANCHI NARAYAN MOHANTY VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /272 /2018 ()	
138	D-CRLMC/10415/2026	STATE OF ODISHA SUBHADRA SWAIN VS	JYOTIRMAYA SAHOO VS	// ATHGARH /119 /2026 ()	
139	D-CRLMC/10421/2026	STATE OF ODISHA SUBASINI PANDA VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /154 /2023 ()	
140	D-CRLMC/10431/2026	STATE OF ODISHA SASHIKANTA MAHANTY ALIAS MOHANTY VS	Anjan Kumar Biswal VS	// () //	AOR20220001328C202600043
141	D-CRLMC/10438/2026	STATE OF ODISHA BALIA ALIAS BALARAM SAHU AND ANOTHER VS	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600109
142	D-CRLMP/10275/2026	State Of Odisha SUMITRA SAHOO VS	SAROJA KANTA MANDAL VS	// /0 ()	
143	D-CRLMP/10285/2026	STATE OF ODISHA CHINNSRI UPENDRA KUMAR PATRO @ CH. UPENDRA KUMAR PATRO VS	AKHIL MOHAPATRA VS	// /0 ()	
144	D-CRLMP/10288/2026	STATE OF ODISHA SUBRATA CHOUDHURY VS	ASHIS MISHRA VS	// /0 ()	
145	D-CRLMP/10290/2026	STATE OF ODISHA SUDHAKAR KHANDEI VS	AJIT CH MOHAPATRA VS	// /0 ()	
146	D-CRLMP/10302/2026	BIJAYALAXMI KHANDEI PIRABATI MALLICK VS	SUJATA JENA (SR. ADV.) VS	// /0 ()	
147	D-CRLMP/10310/2026	STATE OF ODISHA SUBASINI DEI VS	UMAKANT SAHOO VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/10358/2026	SEKH MOHIUDDIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR2023000065C202600013
149	D-CRLMP/10436/2026	ANNAPURNNA SAMAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// () //	AOD20240000586C202600089
150	D-CRLREV/10276/2026	ADITYA KUMAR SAMANTARAY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
151	D-CRLREV/10316/2026	SASMITA SAHOO VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JHARSUGUDA /179 /2023 () //	
152	D-CRLREV/10321/2026	MILI BAGARTI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JHARSUGUDA /179 /2023 () //	
153	D-CRLREV/10330/2026	NITYANANDA JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600092
154	D-CRLREV/10400/2026	SUBASH KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /673 /2025 () //	
155	D-CRLREV/10407/2026	SATYA NARAYAN MOHANTY @ SATYA RANJAN MOHANTY VS SARBESWAR CHOUDHURY	ORANKESH KUMAR MOHANTY VS	/ /0 () //	
156	D-CRLREV/10433/2026	B KESHAB PRADHA VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202600018
157	D-CRP/15171/2026	KHYANAPRAVA MISHRA VS AJAY KUMAR MISHRA	SUVASHISH PATTANAIK VS	// () //	
158	D-EXP/15346/2026	PONNADA ALIAS P APPA RAO VS BALAMUKUNDA BHUYAN	SARAT KUMAR BEHERA VS	// () //	AOD20250000195C202600013
159	D-EXP/15347/2026	SIRLA MOHAN RAO	SARAT KUMAR BEHERA	//	AOD20250000195C202600012

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		VS	VS	0	
		BALAMUKUNDA BHUYAN		//	
160	D-FAO/15133/2026	M/S. LEGAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD., BANGALORE	PRASANTA RAMSOREHA HALI	//	
		VS	VS	0	
		SARITA DEVI		//	
161	D-FAO/15146/2026	BULI GOUDA	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
162	D-FAO/15149/2026	BASANTA KUMAR PATNAIK	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
163	D-FAO/15155/2026	SURENDRA NATH PRADHAN	KARUNAKAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-FAO/15207/2026	KUNI MOHANTY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		NIRANJAN PARIDA		//	
165	D-FAO/15226/2026	BHARAT CH. MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-FAO/15251/2026	BENJULATA SWAIN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-FAO/15302/2026	BIJOYLAXMI DIKSHIT	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-FAO/15305/2026	KSHIROD CHANDRA PATRI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-FAO/15309/2026	SUBASH CHANDRA KAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-FAO/15312/2026	DR. RAMESH KUMAR MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	

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171	D-FAO/15321/2026	STATE OF ODISHA M.C. GOBARA HIGH SCHOOL, GOBARA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
172	D-FAO/15327/2026	STATE OF ODISHA MANAGING COMMITTEE OF SHAKUNTALA BIDYDHAN VS	AMISH KUMAR SAHA VS	// // 0	
173	D-LAA/15270/2026	STATE OF ODISHA BISHNULAL AGARWAL VS	AMIT PATRNAIK VS	// // 0	
174	D-LAA/15348/2026	LAND ACQUISITION OFFICER, SAMBALPUR LAND ACQUISITION OFFICER COLLECTORATE OF KORDA VS	GOVIND KUMAR SAHA VS	// // 0	LOD20240000172C202600125
175	D-MACA/15088/2026	PATHAUNI HARICHANDAN ARJUN KUMBHAR VS	KAPILA CHARAN NAYAK VS	// // 0	
176	D-MACA/15165/2026	JITENDRA KUMAR SINGH M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS	NAYAN BEHARI DAS VS	// // 0	
177	D-MATA/15110/2026	T. SATYAMA ANITA RANI DAS @ BEHERA VS	VIVEKANANDA JENA VS	// // 0	
178	D-MATA/15353/2026	HIMANSHU BHUSAN BEHERA SWETAPADMA SAHU VS	Pankaj Kumar Sahoo VS	// // 0	AOR20240000004C202600016
179	D-MATA/15357/2026	DEBADATTA NAYAK SWETAPADMA SAHU VS	Pankaj Kumar Sahoo VS	// // 0	AOR20240000004C202600015
180	D-RPFAM/15342/2026	DEBADATTA NAYAK SANGRAM KESHARI KHILLAR VS	ASISH MISHRA VS	// // 0	
181	D-RPFAM/15354/2026	MAMALI DAS MOHAPATRA TAPAN KUMAR PANDA VS	Bibhuti Bhusan Mishra VS	// // 0	AOR20220001465C202600008

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182	D-RSA/15210/2026	RAMBHA DEHURY VS PABITRA BASANTARA	SATYABADI MANTRY VS	// 0 //	
183	D-RSA/15231/2026	MALAYA RANJAN RATH VS MANORAMA DAS	GOPINATH MISHRA, (SR.ADV.) VS	// 0 //	
184	D-RSA/15241/2026	MALAYA RANJAN RATH VS MANORAMA DAS	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
185	D-RVWPET/15266/2026	SANDHYARANI MOHANTY VS UNION OF INDIA	ADV. VS	// 0 //	
186	D-RVWPET/15293/2026	LAKSHMI KANTA RANA VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN	ADV. VS	// 0 //	
187	D-RVWPET/15298/2026	SANDHYA RANI PATEL VS THE COMMISSIONER KENDRIYA VIDYALAYA SANGATHAN	ADV. VS	// 0 //	
188	D-RVWPET/15303/2026	CHAITANYA PRADHAN VS THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN	ADV. VS	// 0 //	
189	D-RVWPET/15307/2026	RAMESH CHANDRA SAMAL VS THE COMNR, KENDRIYA VIDYALAYA SANGATHAN	ADV. VS	// 0 //	
190	D-TRP(C)/15108/2026	SAMPATI PADHIARI VS PRAMIT KUMAR KANUNGO	GANESH PRASAD SAMAL VS	// 0 //	
191	D-TRP(C)/15158/2026	SUBHASHREE SAHOO VS PANCHANANA SAHOO	KARUNAKAR GAYA VS	// 0 //	
192	D-TRP(C)/15217/2026	SMITARANI JENA VS KALINGA MOHANTY	SATYA RANJAN MOHAPATRA VS	// 0 //	
193	D-TRP(C)/15345/2026	DEBASMITA DASH	Debidutta Mohapatra	//	AOD20220004576C202600042

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		VS	VS	()	
194	D-WA/15085/2026	SOUMYA RANJAN PANI MINAKSHI SAHOO	Kabita Patra	//	AOR20230000802C202600083
		VS	VS	()	
195	D-WA/15274/2026	UNION BANK OF INDIA MAKBUL ALI KHAN	SHIVSANKAR MOHANTY	//	
		VS	VS	()	
196	D-WA/15316/2026	UNION OF INDIA COMMISSIONER CUM SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT	DR. B. N. SINGH	//	LOD20240000172C202600124
		VS	VS	()	
197	D-WA/15317/2026	TRINATH BEHERA ADDITIONAL CHIEF SECRETARY OF FOREST AND ENVIRONMENT GENERAL	DR. B. N. SINGH	//	LOD20240000194C202600125
		VS	VS	()	
198	D-WA/15318/2026	BIJAY SOREN ADDL CHIEF SECRETARY OF FE DEPT	GOVT OF ODISHA	//	LOD20240000172C202600123
		VS	VS	()	
199	D-WA/15319/2026	SAROJ KUMAR BHOI ADDITIONAL CHIEF SECRETARY OF FOREST AND ENVIRONMENT GENERAL	DR. B. N. SINGH	//	LOD20240000194C202600124
		VS	VS	()	
200	D-WA/15320/2026	BIKRAM PRADHAN ADDITIONAL CHIEF SECRETARY OF FE DEPT	GOVT OF ODISHA	//	LOD20240000172C202600122
		VS	VS	()	
201	D-WA/15325/2026	BIRABHADRA SINGH Rangadhar Satapathy	Madhusudan Sethi	//	AOR20250001218C202600002
		VS	VS	()	
202	D-WA/15326/2026	State of Odisha and others PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DRINKING WATER DEPT	DR. B. N. SINGH	//	LOD20240000200C202600119
		VS	VS	()	
203	D-WP(C)/15078/2026 WP(C)/10519/2026	BIMBADHAR SAHOO SOUMYA KANTA KHANDAI	DEEPANKAR PANIGRAHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/15079/2026 WP(C)/10520/2026	SUSMITA RANI MOHAPATRO	DEEPANKAR PANIGRAHY	//	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/15080/2026	IJA DAS	DEEPANKAR PANIGRAHY	//	
	WP(C)/10525/2026	VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/15081/2026	GAURISHANKAR BEHERA	SRINIVAS MOHANTY	//	AOR20240000732C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/15082/2026	RANJAN KUMAR JENA	SRINIVAS MOHANTY	//	AOR20230000802C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/15083/2026	NIBEDITA SATAPATHY	DEEPANKAR PANIGRAHY	//	
	WP(C)/10530/2026	VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/15084/2026	R.ANUSHA RANU	DEEPANKAR PANIGRAHY	//	
	WP(C)/10540/2026	VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/15086/2026	NARAYAN DAS GUPTA	JAYDEEP PAL	//	
	WP(C)/10555/2026	VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/15087/2026	SANJUKTA KUMARI MOHAPATRA @ SANJUKTA MOHAPATRA	DEEPANKAR PANIGRAHY	//	
	WP(C)/10528/2026	VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/15089/2026	PRIYANKA PATRA	DEEPANKAR PANIGRAHY	//	
	WP(C)/10532/2026	VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/15090/2026	PUSPANJALI NAYAK	DEEPANKAR PANIGRAHY	//	
	WP(C)/10539/2026	VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/15091/2026	BHARATI TRIPATHY	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/15092/2026	NIRMAL KUMAR NAYAK	ATUL TRIPATHY	//	AOD20240000618C202600078
	WP(C)/10561/2026	VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/15093/2026 WP(C)/10542/2026	MONALISHA PATNAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
217	D-WP(C)/15094/2026	LAXMIPRIYA BEURA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
218	D-WP(C)/15095/2026 WP(C)/10529/2026	KALPANA DAS @ SENAPATI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
219	D-WP(C)/15096/2026	ABHIMANYU MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
220	D-WP(C)/15097/2026 WP(C)/10531/2026	LIZA NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
221	D-WP(C)/15099/2026	SURYAKANTI SAMANTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
222	D-WP(C)/15100/2026	BHASKAR TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
223	D-WP(C)/15102/2026	CHINMAYEE PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
224	D-WP(C)/15103/2026	NEELAMADHAB BRAHMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/15105/2026 WP(C)/10499/2026	RAJENDRA SAHU @ RAJENDRA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
226	D-WP(C)/15106/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
227	D-WP(C)/15107/2026	PRAMOD KUMAR MOHANTA	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/15109/2026	LAXMIPRIYA SARAF	RASMITA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/15111/2026	RANJIT SAHU	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/15112/2026	GOVINDA DANDASENA	RASMITA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/15113/2026	RANJAN KUMAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/15114/2026	MUKUNDA CHARAN SAHU	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/15115/2026	BINAYAK PRADHAN	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/15116/2026	ABHAY DAS	SASHIDHAR RANJIT	//	AOR20220002633C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/15117/2026	TARANI SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/15118/2026	RAKESH SWAIN	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
237	D-WP(C)/15119/2026	MADHUSMITA MIRDHA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/15120/2026	TILOTTAMA JENA	SAROJA KANTA SAMAL	//	
		VS	VS	()	

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239	D-WP(C)/15121/2026	STATE OF ODISHA PRAMOD KUMAR PARIDA VS THE COLLECTOR CUTTACK	AKSHAYA KUMAR PANDEY VS	// // 0 //	
240	D-WP(C)/15122/2026	SUVRAJIT PARIDA VS THE DIRECTOR, LAND RECORDS, SURVEY AND CONSOLIDATION, ODISHA	DEVI PRASAD DASH VS	// 0 //	
241	D-WP(C)/15124/2026	LILIPA KUMAR SAHOO VS UNION OF INDIA	RAMESH CHANDRA SAHOO VS	// 0 //	
242	D-WP(C)/15125/2026	KUNTI MUNDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
243	D-WP(C)/15126/2026	PRAPATI RANJAN BARIK VS THE COLLECTOR, CUTTACK	AKSHAYA KUMAR PANDEY VS	// 0 //	
244	D-WP(C)/15127/2026	MAMATA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
245	D-WP(C)/15128/2026	MANOJA KUMAR LENKA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
246	D-WP(C)/15129/2026	SABITA ORAM VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
247	D-WP(C)/15130/2026	MS.DEVAKALYANI PAIKARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
248	D-WP(C)/15131/2026	SBI GENERAL INSURANCE CO.LTD, KHURDA VS M/S SHREE GANESH RICE MILL, KHURDA	SK. RUPLAL VS	// 0 //	
249	D-WP(C)/15132/2026	LACHHAMAN AHIR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/15134/2026	BASUDEV PARIDA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// () //	
251	D-WP(C)/15137/2026	KIRAN KUMARI MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //	
252	D-WP(C)/15139/2026	PRABINA DAS VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// () //	
253	D-WP(C)/15140/2026	PRADEEP KUMAR PATEL VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// () //	
254	D-WP(C)/15141/2026	M/S BANKABIHARI PATRA VS ADDITIONAL COMMISSIONER GST (APPEALS) CGST	MANISHA AGARWAL VS	// () //	AOR20260000209C202600001
255	D-WP(C)/15142/2026	RABINDRA NATH SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
256	D-WP(C)/15143/2026	PRANABALLAVA ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
257	D-WP(C)/15144/2026	ORISSA SPONGE IRON AND STEEL LTD., KEONJHARSOHAN MISHRA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI	VS	// () //	
258	D-WP(C)/15145/2026	RABI NARAYAN DEO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// () //	AOR20220004309C202600018
259	D-WP(C)/15147/2026	SUSHANTA JENA VS TAHASILDAR BHOGRAI, BALASORE	PRAFULLA CHANDRA ACHARYA VS	// () //	
260	D-WP(C)/15150/2026	PATITAPABAN MANTRI @ SUSIL KUMAR MAJHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
261	D-WP(C)/15151/2026	BHUJENDRA PRASAD MALLICK	SUBHRANSU BHUSAN MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/15153/2026	SURESH KUMAR RAUT	DEBASIS SAHOO	//	AOR20220003390C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/15154/2026	DEBENDRA KUMAR NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600062
		VS	VS	()	
		THE REGISTRAR UTKAL UNIVERSITY		//	
264	D-WP(C)/15156/2026	SEMALA DEVI @ HARIJAN	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/15157/2026	PRATIMA SAHOO	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/15159/2026	PREMASHILA KERKETA	LALITA NARAYAN PATTNAIK	//	
		VS	VS	()	
		AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, SAMBALPUR		//	
267	D-WP(C)/15161/2026	SUDAM NAHAK	SUBHASISH SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/15162/2026	SAKUNTHALA SAHU	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/15163/2026	SUBHAM PRASAD	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		SECY, REVENUE/HUMAN RESOURCES AND DISASTER MANAGEMENT DEPT., BHUBANESWAR		//	
270	D-WP(C)/15164/2026	ANUSAYA PATI	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/15167/2026	MAHESWAR PANI	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/15168/2026	SARASWATI BARIK	PITAMBAR PANDA	//	
		VS	VS	()	

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273	D-WP(C)/15170/2026	STATE OF ODISHA HARI BHARATI FOUADATION VS	RABI NARAYAN MOHANTY VS	// // 0	
274	D-WP(C)/15172/2026	STATE OF ODISHA RADHAGOBINDA GHOSE MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/15173/2026	STATE OF ODISHA NARAHARI PANDA VS	BHAGABAN MOHANTY VS	// // 0	
276	D-WP(C)/15174/2026	STATE OF ODISHA SAKUNTALA DEVI VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
277	D-WP(C)/15176/2026	STATE OF ODISHA M/S. LIFE STYLE PROPERTIES PVT. LTD., KHURDA VS	RAMESH KUMAR SAHU VS	// // 0	
278	D-WP(C)/15177/2026	STATE OF ODISHA PRAMILA DAS @ MOHAPATRA VS	SUBHENDU KUMAR NAYAK VS	// // 0	
279	D-WP(C)/15178/2026	STATE OF ODISHA CHITTARANJAN MALLIK VS	MANAS RANJAN DHAL VS	// // 0	
280	D-WP(C)/15179/2026	STATE OF ODISHA TILU MUNDA VS	GHANASHYAM NAMTOAR VS	// // 0	
281	D-WP(C)/15180/2026	STATE OF ODISHA MANORAMA NAYAK VS	BIKRAM CHANDRA GHADAI VS	// // 0	
282	D-WP(C)/15181/2026	UNION OF INDIA KHORBAN KHAN VS	RAMESH CHANDRA BHOI VS	// // 0	
283	D-WP(C)/15182/2026	COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., KHURDA KISHOR CHANDRA BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/15183/2026	BIPIN BIHARI MAHARANA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //	
285	D-WP(C)/15184/2026	BIRAJA SANKAR BEHERA VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //	
286	D-WP(C)/15185/2026	BIGHNESWAR BAIDYA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
287	D-WP(C)/15186/2026	M/S SUMAN FILLING STATION VS THE COMMISSIONER OF INCOME TAX(APPEAL), CIT(A), BHUBANESWAR	SIDHANT DWIBEDI VS	// 0 //	
288	D-WP(C)/15187/2026	KJS AHLUWALIA, PROPRIETORSHIP CONCERN, KEONJHAR VS STATE OF ODISHA	PHILIP RANJAN SINGH VS	// 0 //	
289	D-WP(C)/15188/2026	BRUNDABAN SAMAL VS STATE OF ODISHA	KAMAL RAY VS	// 0 //	
290	D-WP(C)/15189/2026	DUSASAN SAMAL VS MAHANADI COALFIELDS LTD. (MCL), SAMBALPUR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
291	D-WP(C)/15190/2026	RAMAKANTA PATNAIK VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
292	D-WP(C)/15191/2026	PRATAP VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //	
293	D-WP(C)/15192/2026	DAMBARUDHAR SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
294	D-WP(C)/15193/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
295	D-WP(C)/15195/2026	SUJATA SASMAL@SUJATA MALLIK	ARJUNA CHARANA BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/15196/2026	BISHNUPRIYA PRAHARAJ	Sandhyarani Pani	//	AOR20230000010C202600051
		VS	VS	()	
		The Principal Secretary of Government, Dept of Agriculture and Farmers empowerment and others		//	
297	D-WP(C)/15197/2026	BIJAY KUMAR BEHERA	Pankaj Kumar Sahoo	//	AOR20240000004C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/15198/2026	PRASANNA KUMAR SAHU	Pankaj Kumar Sahoo	//	AOR20240000004C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/15199/2026	UDIT NARAYAN NAG	Dhananjaya Mund	//	AOR20220001492C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/15200/2026	DUSMANT BEHERA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/15201/2026	PRAGATI DAS	RAJJEET ROY	//	AOR20220001462C202600033
	WP(C)/10566/2026	VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/15202/2026	KAMA MAJHI	Dhananjaya Mund	//	AOR20220001492C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/15203/2026	BRAJABANDHU NAIK	Dhananjaya Mund	//	AOR20220001492C202600100
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/15204/2026	NAMITA MAJHI	Dhananjaya Mund	//	AOR20220001492C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/15205/2026	ROHIT BEHERA	Dhananjaya Mund	//	AOR20220001492C202600103
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/15206/2026	M/S KARTIK SWAIN	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600027
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
307	D-WP(C)/15208/2026	PRANAB KUMAR BAL @ PRANAB BAL	SIBASIS SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/15209/2026	FUL BOX	SANGRAM MISHRA	//	
		VS	VS	0	
		TAHASILDAR DARPAN, JAJPUR		//	
309	D-WP(C)/15211/2026	MANAS RANJAN PANDA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/15212/2026	PRASANNA KUMAR PANDA	SIBASIS SAMANTRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/15213/2026	GANGADHAR BIDIKA	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/15215/2026	GURU RAMDAS CONSTRUCTIONS, MAHARASHTRA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/15216/2026	GOPINATH MOHANTY	MANORANJAN MISHRA	//	
		VS	VS	0	
		PRINCIPAL SECY, WATER RESOURCES DEPT, ODISHA		//	
314	D-WP(C)/15218/2026	SHREE BALAJI ENGICONS LIMITED(SBEL) JHARSUGUDA	SUJENDU KUMAR SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/15219/2026	HIRALAL PANIGRAHI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/15220/2026	RANJAN MOHANTY	SANJAY KUMAR PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/15221/2026	AMARJEET JENA	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/15223/2026	PURNA CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
319	D-WP(C)/15224/2026	PANCHANANA SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
320	D-WP(C)/15225/2026	HARIHAR DIKHIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
321	D-WP(C)/15227/2026	ANITA PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
322	D-WP(C)/15229/2026	PRITISH MUDULI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
323	D-WP(C)/15230/2026	SANYA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
324	D-WP(C)/15232/2026	RAJENDRA ACHARYA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
325	D-WP(C)/15233/2026	RAM NAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
326	D-WP(C)/15234/2026	ARUN KUMAR ROUT VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
327	D-WP(C)/15235/2026	ANJANA NAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
328	D-WP(C)/15237/2026	BIREN KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
329	D-WP(C)/15239/2026	PURNA CHANDRA SAHOO	BIJAYA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/15240/2026	MAHENDRA KUMAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/15242/2026	RUPA MOHANTY	BIBHUDHENDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/15243/2026	RAJKUMAR NAG	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/15245/2026	MAHENDRA KUMAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/15246/2026	RAJENDRA ACHARYA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/15247/2026	ARUP PRASAD MOHANTY	BIBHUDHENDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/15248/2026	MAHADEV NAIK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/15249/2026	BEENAPANI KHUNATIA	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/15252/2026	DAITARI ROUT	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/15253/2026	PURNA CHANDRA MEHER	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/15254/2026	BIPINBIHARI CHAITANYA SAHU	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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		TPCODL, PURI		//	
341	D-WP(C)/15255/2026	HEMALATA MOHANTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/15256/2026	CHAKRADHAR MALIK	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/15258/2026	DILIP KUMAR SAHOO	BIKASH JENA	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL) KHURDA		//	
344	D-WP(C)/15259/2026	SUNITA MEHER	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/15262/2026	M/S. RAJESH KUMAR SECURITY AGENCY, KHURDA	DILLIP KUMAR PRADHAN	//	
		VS	VS	0	
		GOVERNMENT OF INDIA, MINISTRY OF TOURISM, NEW DELHI		//	
346	D-WP(C)/15263/2026	PADMABATI MOHANTY	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/15265/2026	TARAMANI SURIN	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
348	D-WP(C)/15267/2026	TRILOCHAN DHAL	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/15269/2026	NIPURA MAJHI	SANGRAM JENA	//	
		VS	VS	0	
		GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
350	D-WP(C)/15271/2026	PRIYA RANJAN TANTI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/15273/2026	NANDITA DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/15275/2026	ARATI PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
353	D-WP(C)/15276/2026	BHAGIRATHI SWAIN VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS	// () //	
354	D-WP(C)/15277/2026	CHINTAN BRAHMA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
355	D-WP(C)/15278/2026	DEBASIS MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// () //	
356	D-WP(C)/15279/2026	JEEBAN PRADEEP SAHOO VS CENTRAL BOARD OF SECONDARY EDUCATION	Anjan Kumar Biswal VS	// () //	AOR20220001328C202600044
357	D-WP(C)/15280/2026	DR.SASMITA MAHALIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
358	D-WP(C)/15281/2026	BIKASH KUMAR JAIN VS COLLECTOR SUNDERGARH	Subham Sharma VS	// () //	AOD20220003503C202600016
359	D-WP(C)/15283/2026	SANTOSH KUMAR SAHA VS STATE OF ODISHA	Subham Sharma VS	// () //	AOD20220003503C202600017
360	D-WP(C)/15284/2026	DR.ANIMA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
361	D-WP(C)/15285/2026	MAA TARA COLLEGE OF NURSING VS STATE OF ODISHA	Biswaranjan Dash VS	// () //	AOD20250000901C202600004
362	D-WP(C)/15286/2026	BATAKRUSHNA ROUT VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202600040
363	D-WP(C)/15287/2026	DEBENDRA KUMAR MOHANTY	SUKANTA KUMAR NAYAK (2)	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/15288/2026	DR.NAMITA NATH	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/15289/2026	GANESH BEHERA ALIAS GANESH CHANDRA BEHERA	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/15290/2026	SHREE SHREE RADHA BALLAV DEV BIJE JAJARSINGH	ACHYUTANANDA PATTANAİK	//	AOD20240000586C202600091
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS, ODISHA		//	
367	D-WP(C)/15291/2026	ARUPANANDA PATTNAİK	Kajal Sahoo	//	AOR20220001613C202600042
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX		//	
368	D-WP(C)/15292/2026	TARUN NISA BIBI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/15294/2026	PRAKASH CHANDRA BARAL	GIRIJA SANKAR NAYAK	//	AOD20250000030C202600004
		VS	VS	()	
		STATE OF ORISSA		//	
370	D-WP(C)/15295/2026	SRIPATI SABAR	SARAT KUMAR BEHERA	//	AOD20250000195C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/15296/2026	DR.REENA MOHAPATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/15299/2026	DR SRI PRIYADARSHINI	SUSANTA KUMAR BARAL	//	AOR20220001297C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/15300/2026	DR GOURANGA CHARAN BEHERA	VIVASWAT MOHAPATRA	//	AOR20220001551C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/15301/2026	BHUTIA CONSTRUCTION	Kajal Sahoo	//	AOR20220001613C202600043
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/15304/2026	STATE TAX OFFICER ANGUL CIRCEL UNION OF INDIA VS PRAVAT KUMAR PRADHAN	ASUTOSH MOHANTY VS	// // 0	
376	D-WP(C)/15306/2026	PURNA CHANDRA PARIDA VS THE STATE OF ODISHA	RABI NARAYAN SWAIN VS	// // 0	
377	D-WP(C)/15308/2026	DR.PRATIVA KUMARI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
378	D-WP(C)/15311/2026	BENUDHAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	
379	D-WP(C)/15313/2026	DR.RAJKUMAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
380	D-WP(C)/15314/2026	BIJAYA KUMAR SETHY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	
381	D-WP(C)/15323/2026	RASHMIREKHA BEHURA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// // 0	
382	D-WP(C)/15324/2026	DR.BAJAYANTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
383	D-WP(C)/15328/2026	KARUNAKAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0	
384	D-WP(C)/15329/2026	DR.PRABEENABALA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	
385	D-WP(C)/15334/2026	DR.SASMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/15335/2026	GYANA RANJAN MOHAKUD VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
387	D-WP(C)/15338/2026	DR.FALGUNI KUMAR BADHAI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
388	D-WP(C)/15340/2026	MAHESH RAJPUT VS STATE OF ODISHA	VS	// 0 //	
389	D-WP(C)/15341/2026	SUDHAKAR MOHARANA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
390	D-WP(C)/15344/2026	DR.SANKARSAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
391	D-WP(C)/15350/2026	RAJENDRA PRASAD RAI @ RAJENDRA PARASAD VS STATE OF ODISHA	VS	// 0 //	
392	D-WP(C)/15355/2026	M/S.HARE KRISHNA DHAL, KENDRAPARA VS JOINT COMMISSIONER, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //	
393	D-WP(C)/15356/2026	SARAT CHANDRA BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
394	D-WP(C)/15358/2026	M/S. RAMA CHANDRA SETHI, BHUBANESWAR VS STATE TAX OFFICER, BHUBANESWAR	MADHAB LAL AGARWAL VS	// 0 //	
395	D-WP(C)/15360/2026	BAINSTABA MANDAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
396	D-WP(C)/15361/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// 0 //	
397	D-WP(C)/15362/2026	RUPAK RANJAN SAMANTARAY	SWAPNA KUMAR OJHA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/15363/2026	MAMTA MAJHEE NAYAK	SURYA PRATAP DEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/15364/2026	UCO BANK, DHENKANAL BRANCH, DHENKANAL	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		SAROJ KUMAR SAHOO		//	
400	D-WP(C)/15366/2026	ABDUL SAHEED	PRANAYA SAHOO	//	
		VS	VS	()	
		THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISES, BERHAMPUR DIVISION, GANJAM		//	
401	D-WP(C)/15367/2026	SUPHALA NAYAK	Saroj Kumar Routray	//	AOD20240000656C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/15368/2026	DR NALINIPRAVA BEHERA	SUSANTA KUMAR BARAL	//	AOR20220001297C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/15369/2026	PRASANTA KUMAR DAS	ACHYUTANANDA PATTANAIAK	//	AOD20240000586C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/15370/2026	MANABODHA DEEP	MANAS RANJAN BAUG	//	AOR20220002374C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/15371/2026	THERMAL SYSTEM(HYDERABAD)PVT.LTD,IDA, HYDERABAD	DEBASIS NAYAK	//	
		VS	VS	()	
		BOUDH DISTILLERY PVT. LTD, KOLKATA		//	
406	D-WP(C)/15372/2026	SAROJ KUMAR SHARMA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/15374/2026	SWAPNARANI KAR	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/15375/2026	JAGANNATH SAHU	ASHOK DAS	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/15376/2026	THE STATE OF ODISHA MADAN PANDIA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600069
410	D-WPCRL/10420/2026	COMPETENT AUTHORITY, LAND ACQUISITION CUM TAHASILDAR SUNAMANI PRADHAN VS	SAROJANANDA MISHRA VS	// //0 ()	
411	D-ABLAPL/10271/2026	STATE OF ODISHA SAGAR MOHANTY VS	RABI NARAYAN PANDA VS	// BANSADA /51 /2025 ()	
412	D-ABLAPL/10272/2026	STATE OF ODISHA ANISH MANDAL VS	ADHIRAJ MOHANTY VS	// DABUGAM /159 /2024 ()	
413	D-ABLAPL/10274/2026	STATE OF ODISHA MOUSUMI SAHU VS	SURESH KUMAR JENA VS	// //0 ()	
414	D-ABLAPL/10281/2026	STATE OF ODISHA ARUP CHAUDHURY VS	SARADA PRASAD DASH VS	// KHAIRA /57 /2026 ()	
415	D-ABLAPL/10294/2026	STATE OF ODISHA MANORANJAN LENKA VS	SUSANTA KUMAR NAYAK VS	// CUTTACK SADAR /696 /2020 ()	
416	D-ABLAPL/10295/2026	STATE OF ODISHA TAPAN KUMAR BERA VS	PRASANTA KUMAR SAHOO VS	// NAIKANI-DIHI /243 /2025 ()	
417	D-ABLAPL/10297/2026	STATE OF ODISHA GAJAPATI SAHU VS	AMITAV TRIPATHY VS	// JAGDALPUR /68 /2024 ()	
418	D-ABLAPL/10300/2026	STATE OF ODISHA SIMANCHAL SAHU VS	SANJAY KUMAR PRADHAN VS	// PURUSHOTTAMPUR /192 /2026 ()	
419	D-ABLAPL/10301/2026	STATE OF ODISHA CHAKRADHAR SAHU VS STATE OF ODISHA	SATYA PRAKASH MOHAPATRA VS	// BARGARH /95 /2026 () //	AOR20220001431C202600005

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/10309/2026	MANAS KUMAR DAS VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JAGATSINGPUR /292 /2026 () //	
421	D-ABLAPL/10314/2026	GAURABA KUMAR KANDHAPAN @ GOURAV KUMAR KANDHAPAN VS STATE OF ODISHA	ROHIT KANDHAPAN VS	TIKIRI /37 /2026 () //	AOR2022000053C202600025
422	D-ABLAPL/10317/2026	SRIKANT MOHARANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /74 /2026 () //	AOR20220001631C202600108
423	D-ABLAPL/10320/2026	PRADEEP MAJHI VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	GOPALPUR /59 /2026 () //	AOR20230000358C202600002
424	D-ABLAPL/10322/2026	BIDYADHAR BEHERA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	BHADRAK TOWN /213 /2026 () //	AOR20250001113C202600008
425	D-ABLAPL/10324/2026	FAKIRA MAHANANDIA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KISHORENAGAR (ANUGUL) /60 /2026 () //	
426	D-ABLAPL/10326/2026	SUJATA PATTANAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /34 /2025 () //	AOR20220003722C202600075
427	D-ABLAPL/10327/2026	SRIHARI BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /178 /2026 () //	AOD20240000242C202600064
428	D-ABLAPL/10331/2026	HEMANT KUMAR BHUJABAL VS STATE OF ODISHA	ADITI HOTA VS	JODAPADAR /89 /2025 () //	
429	D-ABLAPL/10332/2026	SURYAKANTA BEHERA VS STATE OF ODISHA	BIJAYANANDA DASH VS	TIGIRIA /82 /2026 () //	
430	D-ABLAPL/10333/2026	MUKESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 () //	
431	D-ABLAPL/10338/2026	AKHAYA KUMAR SAMAL	BIPASA HALDAR	BARANGA /144 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/10339/2026	RANJAN SAHOO @ KARUA	PULAKESH MOHANTY	NIHALPRASAD /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/10341/2026	HAPI @ ANIRUDHA DAS	BIPASA HALDAR	DHARMASALA /252 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/10349/2026	BHALU @ AMIYA SAHOO	RAKESH BEHERA	KAMAKHYANAGAR /647 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/10350/2026	RASHMI RANJAN HARICHANDAN @ PIKU	ABHAYA KUMAR PARIDA	DELANGA /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/10351/2026	UDAYANATH PRADHAN	JYOTIRMAYA SAHOO	SHERAGADA /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/10352/2026	DEBASHIS GADANAYAK	LAXMIKANTA TRIPATHY	BARAMBA /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/10353/2026	GOKULANANDA SAHOO	BIKRAM KESHARI RAJ	LAXMISAGAR P.S. /165 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/10354/2026	SALMAN KHAN	BITAS KUMAR SWAIN	TANGI /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/10355/2026	RABINDRA BISOI	MOHAMMAD AKRAM	PHULBANI SADAR /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/10357/2026	SABITA ROUT	DURGA PRASAD PATTANAIAK	KEONJHAR TOWN /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/10361/2026	PAPU BARIK	SAKTI PRASAD DAS	BADAGODA P.S. /144 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/10363/2026	STATE OF ODISHA BANAMALI DORA @ BANA DORA VS	JNYANANANDA PANDA VS	// LANJIGARH /24 /2026 ()	
444	D-ABLAPL/10364/2026	STATE OF ODISHA KALU CHARAN JENA VS	MRUGANKA MAULI PATNAIK VS	// CHANDANPUR /166 /2024 ()	
445	D-ABLAPL/10366/2026	STATE OF ODISHA SURATHA BEHERA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /27 /2026 ()	
446	D-ABLAPL/10369/2026	STATE OF ODISHA NIRAKAR SAHOO VS	BIJOY DASMOHAPATRA VS	// CAPITAL P.S. /418 /2023 ()	
447	D-ABLAPL/10370/2026	STATE OF ODISHA SANATAN NAYAK VS	SIDHARTHA MISHRA VS	// //0 ()	
448	D-ABLAPL/10371/2026	STATE OF ODISHA KABIRAJ GOUDA VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /123 /2026 ()	
449	D-ABLAPL/10379/2026	STATE OF ODISHA RAMA PRATAP SINGH VS	AVIJIT PATNAIK VS	// BERHAMPUR TOWN /72 /2025 ()	
450	D-ABLAPL/10381/2026	STATE OF ODISHA SAROJ KUMAR JENA VS	TOFAN KUMAR SAHOO VS	// RAGHUNATHPALI /4 /2026 ()	
451	D-ABLAPL/10382/2026	STATE OF ODISHA JITENDRA PRADHAN VS	BASANTA KUMAR DAS VS	// RASGOBINDPUR /147 /2026 ()	
452	D-ABLAPL/10383/2026	STATE OF ODISHA BIJAYA KUMAR ROUT VS	PRATIK NAYAK VS	// PATTAMUNDAI RURAL PS /398 /2025 ()	
453	D-ABLAPL/10384/2026	STATE OF ODISHA PRAFULLA JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// RASGOBINDPUR /147 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/10389/2026	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JODA /38 /2026 () //	
455	D-ABLAPL/10390/2026	DEBARAJ PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SATYABADI /144 /2026 () //	
456	D-ABLAPL/10391/2026	CHANDAN @ DILIP BADAJENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /217 /2024 () //	
457	D-ABLAPL/10392/2026	PUSPA SRICHANDAN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KANAS /294 /2025 () //	
458	D-ABLAPL/10393/2026	MUNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /292 /2025 () //	
459	D-ABLAPL/10394/2026	BIKASH CHANDRA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /150 /2026 () //	
460	D-ABLAPL/10401/2026	SILU PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /150 /2026 () //	
461	D-ABLAPL/10405/2026	PRAFULLA KARNA @ PRAFULLA LUHA VS STATE OF ODISHA	PRITAM KUMAR MALLICK VS	KATARBAGA /20 /2026 () //	
462	D-ABLAPL/10408/2026	BIKASH CHANDRA BARIKI @ BIKASH BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /150 /2026 () //	
463	D-ABLAPL/10413/2026	SIBA SANKAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /292 /2025 () //	
464	D-ABLAPL/10416/2026	UDAYA RANJAN PANDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /156 /2026 () //	
465	D-ABLAPL/10418/2026	PRADEEP KUMAR BEHERA @ KUNA CHHUA	DHANANJAYA NAYAK	BALASORE SADAR /193 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/10419/2026	STATE OF ODISHA TRILOCHAN PRADHAN	JITENDRA SAMANTARAY	// K.NUAGAON /344 /2025	
		VS	VS	()	
467	D-ABLAPL/10422/2026	STATE OF ODISHA PRAKASH MAHAKUR	Ramakanta Mishra	//	AOR20220004226C202600003
		VS	VS	()	
468	D-ABLAPL/10424/2026	STATE OF ODISHA SUDHANSU PATRA	Dhananjaya Mund	//	AOR20220001492C202600105
		VS	VS	()	
469	D-ABLAPL/10425/2026	STATE OF ODISHA Prakash Sethi	Suresh Chandra Pradhan	//	AOR20220003509C202600031
		VS	VS	()	
470	D-ABLAPL/10426/2026	State of Odisha Rashmi Ranjan Mallick	Suresh Chandra Pradhan	//	AOR20220003509C202600032
		VS	VS	()	
471	D-ABLAPL/10427/2026	State of Odisha KATHIA SETHY	BISWARANJAN DALAI	//	AOR20220003722C202600076
		VS	VS	()	
472	D-ABLAPL/10428/2026	STATE OF ODISHA MRUTYUNJAY SAHOO	SATYA NARAYAN MISHRA	//	AOR20220001615C202600049
		VS	VS	()	
473	D-ABLAPL/10429/2026	STATE OF ODISHA ANADI ALIAS ANADI CHARAN SAHOO	Dhananjaya Mund	//	AOR20220001492C202600104
		VS	VS	()	
474	D-ABLAPL/10434/2026	STATE OF ODISHA BENUDHAR BARIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600066
		VS	VS	()	
475	D-ABLAPL/10435/2026	STATE OF ODISHA SATRUGHANA BAGHA	SANJAYA KUMAR PANIGRAHI	//	AOD20240000808C202600005
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :07/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/2/2001 CMPAT/2/2001	GRAPCO INDUSTRIES MP	(MR.S.PANDA), SHIBANI SHANKAR PRADHAN	10/2026
2	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	M/S GOPAL KUMAR AGRAWAL, S. MOHANTY, P.S. NAYAK, A. SATPA	14/2026
3	D-OTAPL/26/2018 OTAPL/26/2018	COMMISSIONER,GST AND CENTRAL EXCISE MP	MR.CH.SATYAJIT MISRA, (MR.A.P.DAS)	19/2026
4	D-CRP/15171/2026 CRP/ /	KHYANAPRAVA MISHRA MP	SUVASHISH PATTANAIAK	25/2026
5	D-CRLLP/10149/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	41/2026
6	D-CRLLP/10306/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	42/2026
7	D-SA/125/1995 SA/125/1995	JALADHAR MP	M/S.B.H.MOHANTY,T.K.MOHANTY,P.K.SWAIN,M.PAL	79/2026
8	D-SA/125/1995 SA/125/1995	JALADHAR MP	M/S.B.H.MOHANTY,T.K.MOHANTY,P.K.SWAIN,M.PAL	80/2026
9	D-CMAPL/37203/2025 CMAPL/ /	DILESWAR PRADHAN MP	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	85/2026
10	D-CMAPL/37358/2025 CMAPL/ /	KISHORE KUMAR SAHOO MP	PRADIPTA KISHORE BHUYAN, P.K.SAMAL	86/2026
11	D-CMAPL/37359/2025 CMAPL/44/2026	RAMESH CHANDRA SAHU MP	PRADIPTA KISHORE BHUYAN	87/2026
12	D-CMAPL/37255/2025 CMAPL/45/2026	GUNAKAR PANDA MP	M/S.PRADIPTA KISHORE BHUYAN, P.K.SAMAL	88/2026
13	D-CRLMP/1701/2021 CRLMP/1701/2021	ASHOK KUMAR SAHOO MP		96/2026
14	D-CRLMP/10290/2026 CRLMP/ /	SUDHAKAR KHANDEI MP	AJIT CH MOHAPATRA	97/2026
15	D-CRLMP/10290/2026 CRLMP/ /	SUDHAKAR KHANDEI MP	AJIT CH MOHAPATRA	98/2026
16	D-JCRLA/52/2023 JCRLA/52/2023	CHANDRAJIT MANDAL MP	SAROJ KUMAR ROUSTRAY	102/2026
17	D-JCRLA/34/2021 JCRLA/34/2021	THULI @ ANANDA ORAM MP	M/S.CHITTARANJAN SAHU, PRAFULLA KUMAR MISHRA, RAJANI BH	103/2026
18	D-LAA/15270/2026 LAA/ /	BISHNULAL AGARWAL MP	AMIT PATTNAIK	107/2026
19	D-LAA/15270/2026 LAA/ /	BISHNULAL AGARWAL MP	AMIT PATTNAIK	108/2026
20	D-TRP(C)/15108/2026 TRP(C)/ /	SAMPATI PADHIARI MP	GANESH PRASAD SAMAL	113/2026
21	D-TRP(C)/15158/2026 TRP(C)/ /	SUBHASHREE SAHOO MP	KARUNAKAR GAYA	114/2026
22	D-RVWPET/8223/2026 RVWPET/ /	RAMESH KUMAR PANDYA MP	ASISH MISHRA	149/2026
23	D-RVWPET/15293/2026 RVWPET/ /	LAKSHMI KANTA RANA MP	ADV.	150/2026
24	D-RVWPET/15298/2026 RVWPET/ /	SANDHYA RANI PATEL MP	ADV.	151/2026
25	D-RVWPET/15303/2026 RVWPET/ /	CHAITANYA PRADHAN MP	ADV.	152/2026
26	D-RVWPET/15307/2026	RAMESH CHANDRA SAMAL	ADV.	

	RVWPET/ /	MP		153/2026
27	D-RPFAM/54061/2025	NARAYAN PANDA	SAMIR KUMAR MISHRA(SR. ADV.)	
	RPFAM/ /	MP		160/2026
28	D-RPFAM/15342/2026	SANGRAM KESHARI KHILLAR	ASISH MISHRA	
	RPFAM/ /	MP		161/2026
29	D-MATA/15110/2026	ANITA RANI DAS @ BEHERA	VIVEKANANDA JENA	
	MATA/ /	MP		212/2026
30	D-MATA/13925/2026	GURUMIT SINGH	PABITRA KUMAR NAYAK	
	MATA/122/2026	MP		213/2026
31	D-MATA/2232/2025	SANTOSH KUMAR RAY		
	MATA/52/2025	MP		214/2026
32	D-CONTC/13022/2024	GANGADHAR ROUSTRAY		
	CONTC/2287/2024	MP		231/2026
33	D-CONTC/50015/2025	MAMITA DAS		
	CONTC/6239/2025	MP		232/2026
34	D-CONTC/29394/2025	SURESH CHANDRA TRIPATHY	M/S RAJJEET ROY, S.C.TRIPATHY, S.K.SINGH, S.SOURAV	
	CONTC/3478/2025	MP		233/2026
35	D-BLAPL/10375/2026	GAGAN SAMAL @ DIPU SAMAL	JAYANTA KUMAR MAJHI	
	BLAPL/ /	MP		240/2026
36	D-BLAPL/7809/2026	GAGAN SAMAL @ DIPU	JAYANTA KUMAR MAJHI	
	BLAPL/2614/2026	MP		241/2026
37	D-BLAPL/4444/2026	NIMAIN CHARAN SAHOO	BHAGABAT PRASAD RATH	
	BLAPL/1529/2026	MP		242/2026
38	D-BLAPL/30137/2025	REJITI KRISHNA	JIBAN RANJAN DASH	
	BLAPL/10309/2025	MP		243/2026
39	D-BLAPL/24069/2025	REJITI KRISHNA	JIBAN RANJAN DASH	
	BLAPL/8370/2025	MP		244/2026
40	D-FAO/15133/2026	M/S. LEGAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED	ASABANCO MAFOM BINA ASORE	
	FAO/ /	MP		353/2026
41	D-FAO/15146/2026	BULI GOUDA	KARUNAKAR DAS	
	FAO/ /	MP		354/2026
42	D-FAO/15149/2026	BASANTA KUMAR PATNAIK	KARUNAKAR DAS	
	FAO/ /	MP		355/2026
43	D-FAO/15155/2026	SURENDRA NATH PRADHAN	KARUNAKAR DAS	
	FAO/ /	MP		356/2026
44	D-FAO/15069/2026	DR. AKSHAYA KUAR PANDA	DURGESH NARAYAN RATH	
	FAO/ /	MP		357/2026
45	D-FAO/15073/2026	MANAGING COMMITTEE OF DUAGHAT HIGH SCHOOL	DURGESH NARAYAN RATH	
	FAO/ /	MP		358/2026
46	D-FAO/15075/2026	MANAGING COMMITTEE OF BALIADAL HIGH SCHOOL	DURGESH NARAYAN RATH	
	FAO/ /	MP		359/2026
47	D-FAO/15077/2026	MANAGING COMMITTEE OF BKP HIGH SCHOOL	DURGESH NARAYAN RATH	
	FAO/ /	MP		360/2026
48	D-FAO/2125/2026	MANAGER LEGAL, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., KOLKATA, WEST BENGAL		
	FAO/187/2026	MP		361/2026
49	D-FAO/15226/2026	BHARAT CH. MAHANTA	TUSHAR KANTA NAYAK	
	FAO/ /	MP		362/2026
50	D-FAO/15251/2026	BENJULATA SWAIN	SANGRAM JENA	
	FAO/ /	MP		363/2026
51	D-FAO/15302/2026	BIJOYLAXMI DIKSHIT	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		364/2026
52	D-FAO/15305/2026	KSHIROD CHANDRA PATRI	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		365/2026
53	D-FAO/15327/2026	MANAGING COMMITTEE OF SHAKUNTALABIDKUMAR HIGH SCHOOL		
	FAO/ /	MP		366/2026
54	D-FAO/15309/2026	SUBASH CHANDRA KAR	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		367/2026
55	D-FAO/15312/2026	DR. RAMESH KUMAR MOHANTY	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		368/2026
56	D-FAO/15321/2026	M.C. GOBARA HIGH SCHOOL, GOBARA	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		369/2026
57	D-CRLREV/10276/2026	ADITYA KUMAR SAMANTARAY	HRUDANANDA MOHAPATRA	
	CRLREV/ /	MP		433/2026

58	D-CRLREV/31296/2025 CRLREV/786/2025	DR. ANANYA NANDA MP	BIBHU PRASAD DAS	434/2026
59	D-CRLREV/10155/2026 CRLREV/ /	PRAHALLAD SETHI MP	DEEPALI MOHAPATRA	435/2026
60	D-CRLREV/10155/2026 CRLREV/ /	PRAHALLAD SETHI MP	DEEPALI MOHAPATRA	436/2026
61	D-CRLREV/10155/2026 CRLREV/ /	PRAHALLAD SETHI MP	DEEPALI MOHAPATRA	437/2026
62	D-CRLREV/27615/2025 CRLREV/724/2025	UMAKANTA PARIDA MP	JAJATI KISHORE MOHANTY	438/2026
63	D-CRLREV/8926/2026 CRLREV/ /	SHYAMA SUNDAR MAHARANA MP	BAIJAYANTI MOHANTY	439/2026
64	D-CRLREV/8926/2026 CRLREV/ /	SHYAMA SUNDAR MAHARANA MP	BAIJAYANTI MOHANTY	440/2026
65	D-CRLREV/10330/2026 CRLREV/ /	NITYANANDA JENA MP	KULDEEP MOHANTY	441/2026
66	D-CRLREV/10330/2026 CRLREV/ /	NITYANANDA JENA MP	KULDEEP MOHANTY	442/2026
67	D-CRLREV/10330/2026 CRLREV/ /	NITYANANDA JENA MP	KULDEEP MOHANTY	443/2026
68	D-CRLREV/10330/2026 CRLREV/ /	NITYANANDA JENA MP	KULDEEP MOHANTY	444/2026
69	D-ABLAPL/2148/2026 ABLAPL/1362/2026	LAXMIDHAR BISWAL MP		540/2026
70	D-ABLAPL/7594/2026 ABLAPL/3700/2026	PRADIP KUMAR NAYAK MP	BISWARANJAN DALAI	541/2026
71	D-ABLAPL/6932/2025 ABLAPL/2647/2025	MINU MOHANTY MP		542/2026
72	D-ABLAPL/1605/2026 ABLAPL/732/2026	KALIA JENA @ PRATAP JENA MP		543/2026
73	D-ABLAPL/2507/2026 ABLAPL/1118/2026	ABDUL MUSLIM KHAN @ MUSLIM KHAN @ PINKULU MP		544/2026
74	D-ABLAPL/2183/2026 ABLAPL/997/2026	BALIA @ SANURJA KANHAR MP		545/2026
75	D-ABLAPL/2982/2026 ABLAPL/1341/2026	ASHOK KUMAR DAS MP		546/2026
76	D-ABLAPL/3377/2026 ABLAPL/1520/2026	DIPU BEHERA MP		547/2026
77	D-ABLAPL/3375/2025 ABLAPL/1351/2025	G. JEJA RAO @ AZAM MP		548/2026
78	D-ABLAPL/19504/2025 ABLAPL/7723/2025	MOHAMMAD ANURUDDIN @ AMEAR UDDIN MP		549/2026
79	D-ABLAPL/3475/2026 ABLAPL/1569/2026	AMIR BAHADUR MP		550/2026
80	D-ABLAPL/9712/2026 ABLAPL/4047/2026	MD. BABLU @ MD. BABUL MP	SIDHARTHA DAS	551/2026
81	D-ABLAPL/33424/2024 ABLAPL/12701/2024	SUKANTA BINDHANI MP		552/2026
82	D-RSA/236/2016 RSA/236/2016	SHREE SHREE SATYABABA SWAYAM BRMISHRA MP	SHREE SHREE SATYABABA SWAYAM BRMISHRA	582/2026
83	D-RSA/15210/2026 RSA/ /	RAMBHA DEHURY MP	SATYABADI MANTRY	583/2026
84	D-RSA/15231/2026 RSA/ /	MALAYA RANJAN RATH MP	GOPINATH MISHRA, (SR.ADV.)	584/2026
85	D-RSA/15241/2026 RSA/ /	MALAYA RANJAN RATH MP	PRAGYAN PARAMITA MOHANTY	585/2026
86	D-RSA/3080/2026 RSA/ /	KRUSHNA MAJHI @ KRUSHNA CHANDRA MP	ANIL KUMAR NATH	586/2026
87	D-RSA/3080/2026 RSA/ /	KRUSHNA MAJHI @ KRUSHNA CHANDRA MP	ANIL KUMAR NATH	587/2026
88	D-RSA/464/2017 RSA/464/2017	SANKARSHAN MOHANTY MP	M/S.BHAKTAHARI MOHANTY	588/2026
89	D-RSA/464/2017	SANKARSHAN MOHANTY	M/S.BHAKTAHARI MOHANTY	

	RSA/464/2017	MP		589/2026
90	D-RSA/41630/2025 RSA/30/2026	KSHETRABASI KARMI MP	AMIT KUMAR NATH	590/2026
91	D-CMP/14707/2026 CMP/ /	MAHAPRABHU AGRO FOODS MP	RAJESH KUMAR MAHAPATRA	671/2026
92	D-CMP/15136/2026 CMP/ /	PRADEEP KUMAR PATEL MP	SURYA NARAYAN SATAPATHY	672/2026
93	D-CMP/2783/2026 CMP/ /	SACHIDANANDA SAMAL MP	KSHIROD KUMAR ROUT	673/2026
94	D-CMP/15148/2026 CMP/ /	MAA TARINI ENGINEERING MANUFACTURE MP	DEBENDRA PRASAD MOHANTY	674/2026
95	D-CMP/13466/2026 CMP/ /	DR. NIHAR RANJAN MOHAPATRA MP	LALITENDU MISHRA	675/2026
96	D-CMP/46108/2025 CMP/1835/2025	PRASANNA KUMAR SAHOO MP	TUSAR KUMAR MISHRA	676/2026
97	D-CMP/14961/2026 CMP/ /	DINABANDHU DAS MP	ASHOK KUMAR SAHOO	677/2026
98	D-CMP/15250/2026 CMP/ /	SRI KALI SRI KANAK DURGA DEITY BIJE MP	NARENDRA PRASAD RATH	678/2026
99	D-CMP/15257/2026 CMP/ /	JAYANTI GHOSH MP	RAKESH BEHERA	679/2026
100	D-CMP/15365/2026 CMP/ /	GIRIJA SHANKAR PATTANAIAK MP	HRUDANANDA MOHAPATRA	680/2026
101	D-MACA/13884/2026 MACA/337/2026	D.M. (LEGAL), M/S. NATIONAL INSURANCE MP	CHANDAN MOHAPATRA, BHUBANESWAR	866/2026
102	D-MACA/12149/2026 MACA/ /	D.B., ORIENTAL INSURANCE CO.LTD., BALASORE MP	PRASANTA KUMAR MAHALI	867/2026
103	D-MACA/10123/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., CUTACK MP	CHAMBALA PATI	868/2026
104	D-MACA/15165/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTACK MP	NAYAKN BEHARI DAS	869/2026
105	D-MACA/15165/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTACK MP	NAYAKN BEHARI DAS	870/2026
106	D-MACA/544/2023 MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	871/2026
107	D-MACA/544/2023 MACA/544/2023	ORIENTAL INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	872/2026
108	D-MACA/19001/2025 MACA/672/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL MP	ADAM ALI KHAN	873/2026
109	D-MACA/10749/2026 MACA/ /	THE MANAGER (LEGAL) T.P. HUBS , THE ORIENTAL INSURANCE COMPANY LIMITED, MP	BHUBANESWAR	874/2026
110	D-MACA/10749/2026 MACA/ /	THE MANAGER (LEGAL) T.P. HUBS , THE ORIENTAL INSURANCE COMPANY LIMITED, MP	BHUBANESWAR	875/2026
111	D-CRLMC/7652/2026 CRLMC/953/2026	JIBAN MOHAN NAYAK @ JEEBAN MOHAN NAYAK MP	KANTA PATTANAIAK	912/2026
112	D-CRLMC/384/2026 CRLMC/97/2026	LOKANATHA KANHAR MP		913/2026
113	D-CRLMC/10273/2026 CRLMC/ /	SUSHAMA KUJUR MP	PRAMOD CHANDRA SEJPADA	914/2026
114	D-CRLMC/9616/2026 CRLMC/1120/2026	ASWINI KUMAR DASH@CHINTU MP	SARTHAK SATAPATHY	915/2026
115	D-CRLMC/10260/2026 CRLMC/ /	SMITA MALLICK MP	SASANKA SEKHAR PAIKRAY	916/2026
116	D-CRLMC/20970/2024 CRLMC/2836/2024	BISHIKESAN NAIK MP	BISWAMBAR MOHANTY	917/2026
117	D-CRLMC/9600/2026 CRLMC/1129/2026	PRATAP MITRA MP	SURENDRA KUMAR MISHRA	918/2026
118	D-CRLMC/13391/2024 CRLMC/1870/2024	SUJATA DAS MP	M/S JITAMANYU SAHOO,A MOHANTY,S.S. LENKA,SUSANTA KUMAR	919/2026
119	D-CRLMC/10340/2026 CRLMC/ /	SABYASACHI PANDA MP	RAMDAS ACHARY	920/2026
120	D-CRLMC/10159/2026 CRLMC/ /	FINA@ PHRINIL SWAIN MP	GAJENDRANATH ROUT	921/2026

121	D-CRLMC/10164/2026 CRLMC/ /	SARAT KUMAR SAHOO MP	PANCHANAN PANIGRAHI	922/2026
122	D-CRLMC/10319/2026 CRLMC/ /	DILLIP KUMAR NAYAK MP	SIDHANT DWIBEDI	923/2026
123	D-CRLMC/5828/2026 CRLMC/701/2026	M/S PRABHAT GUDAKHU FACTORY MP		924/2026
124	D-CRLMC/10319/2026 CRLMC/ /	DILLIP KUMAR NAYAK MP	SIDHANT DWIBEDI	925/2026
125	D-CRLMC/35379/2024 CRLMC/4488/2024	MIR JALLAL UDDIN @ KALIA MP	PRABHAS CHANDRA PANDA, ACHYUTANANDA PATTANAIK	926/2026
126	D-CRLMC/10365/2026 CRLMC/ /	RAMA CHANDRA MALLICK MP	NIHAR RANJAN MOHANTY	927/2026
127	D-CRLMC/10365/2026 CRLMC/ /	RAMA CHANDRA MALLICK MP	NIHAR RANJAN MOHANTY	928/2026
128	D-CRLMC/7197/2026 CRLMC/845/2026	BHAKTI @ BHAKTISWAR RANA MP		929/2026
129	D-CRLMC/10377/2026 CRLMC/ /	KUNU HARIJAN MP	SURYAKANTA DWIBEDI	930/2026
130	D-CRLMC/9086/2026 CRLMC/ /	HRUSHIKESH MALLICK MP	AMITABH MISHRA	931/2026
131	D-CRLMC/10398/2026 CRLMC/ /	JANARDAN SAHOO MP	SOUMYA MISHRA	932/2026
132	D-CRLMC/10323/2026 CRLMC/ /	BIBHUTI BHUSAN PATTNAIK MP	SIDDHANT SARANGI	933/2026
133	D-CRLMC/28663/2025 CRLMC/4140/2025	RANJIT PATRA MP		934/2026
134	D-CRLMC/10403/2026 CRLMC/ /	BISHNUPRIYA SAHOO MP	SOUMYA MISHRA	935/2026
135	D-CRLMC/10406/2026 CRLMC/ /	RAJESH PADHIARY MP	BYOMAKESH TRIPATHY	936/2026
136	D-CRLMC/33089/2025 CRLMC/4524/2025	ANUPAM CHAKRA MP		937/2026
137	D-CRLA/8461/2026 CRLA/336/2026	PRAMOD CHANDRA MOHANTY@DILU MP	BUDHIRAM DAS	960/2026
138	D-CRLA/227/2023 CRLA/227/2023	HARIHAR PRADHAN MP		961/2026
139	D-CRLA/16519/2025 CRLA/643/2025	ANIL KUMAR JENA MP	DEVASHIS PANDA	962/2026
140	D-CRLA/476/2016 CRLA/476/2016	SARA@SURENDRA MANTRI MP	Adv	963/2026
141	D-CRLA/841/2022 CRLA/841/2022	SRIDHAR NAIK MP	S.P.NATH	964/2026
142	D-CRLA/10173/2026 CRLA/ /	SITARAM MAJHI MP	SUSANTA KUMAR BARAL	965/2026
143	D-CRLA/10173/2026 CRLA/ /	SITARAM MAJHI MP	SUSANTA KUMAR BARAL	966/2026
144	D-CRLA/10372/2026 CRLA/ /	SUBASH CHANDRA DAS MP	AJAYA KUMAR BARAL	967/2026
145	D-CRLA/10372/2026 CRLA/ /	SUBASH CHANDRA DAS MP	AJAYA KUMAR BARAL	968/2026
146	D-CRLA/10385/2026 CRLA/ /	RANJAN KUMAR SAMAL MP	LAGNAJIT PATTNAIK	969/2026
147	D-CRLA/10385/2026 CRLA/ /	RANJAN KUMAR SAMAL MP	LAGNAJIT PATTNAIK	970/2026
148	D-WA/14859/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1373/2026
149	D-WA/14859/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1374/2026
150	D-WA/8433/2026 WA/ /	RABINDRA KUMAR PATRA MP	AGASTI KANUNGO	1375/2026
151	D-WA/8433/2026 WA/ /	RABINDRA KUMAR PATRA MP	AGASTI KANUNGO	1376/2026
152	D-WA/14872/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		1377/2026
153	D-WA/14872/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1378/2026
154	D-WA/14923/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1380/2026
155	D-WA/14923/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1381/2026
156	D-WA/14924/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1382/2026
157	D-WA/14924/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1383/2026
158	D-WA/38028/2024	SURESH KUMAR GAUTAM		1384/2026
	WA/2680/2024	MP		
159	D-WA/51685/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	1385/2026
	WA/541/2026	MP		
160	D-WA/51685/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	1386/2026
	WA/541/2026	MP		
161	D-WA/15274/2026	MAKBUL ALI KHAN	SHIVSANKAR MOHANTY	1387/2026
	WA/ /	MP		
162	D-WP(C)/15078/2026	SOUMYA KANTA KHANDAI	DEEPANKAR PANIGRAHY	6501/2026
	WP(C)/10519/2026	MP		
163	D-WP(C)/15079/2026	SUSMITA RANI MOHAPATRO	DEEPANKAR PANIGRAHY	6502/2026
	WP(C)/10520/2026	MP		
164	D-WP(C)/15080/2026	IJA DAS	DEEPANKAR PANIGRAHY	6503/2026
	WP(C)/10525/2026	MP		
165	D-WP(C)/17911/2024	PRABIR KUMAR DHAL	BIPLABA P.B. BAHALI	6504/2026
	WP(C)/10203/2024	MP		
166	D-WP(C)/15083/2026	NIBEDITA SATAPATHY	DEEPANKAR PANIGRAHY	6505/2026
	WP(C)/10530/2026	MP		
167	D-WP(C)/15084/2026	R.ANUSHA RANU	DEEPANKAR PANIGRAHY	6506/2026
	WP(C)/10540/2026	MP		
168	D-WP(C)/15006/2026	M/S SAI OM AGENCY	KAJAL SAHOO	6507/2026
	WP(C)/ /	MP		
169	D-WP(C)/14465/2026	UMAKANTA ROUT	AGNISIKHA RAY	6508/2026
	WP(C)/10332/2026	MP		
170	D-WP(C)/15009/2026	SOMNATH KHATUA	RITURANJAN CHHOTARAY	6509/2026
	WP(C)/ /	MP		
171	D-WP(C)/15086/2026	NARAYAN DAS GUPTA	JAYDEEP PAL	6510/2026
	WP(C)/10555/2026	MP		
172	D-WP(C)/15087/2026	SANJUKTA KUMARI MOHAPATRA @ SANDIPAN MOHAPATRA	DEEPANKAR PANIGRAHY	6511/2026
	WP(C)/10528/2026	MP		
173	D-WP(C)/15089/2026	PRIYANKA PATRA	DEEPANKAR PANIGRAHY	6512/2026
	WP(C)/10532/2026	MP		
174	D-WP(C)/15090/2026	PUSPANJALI NAYAK	DEEPANKAR PANIGRAHY	6513/2026
	WP(C)/10539/2026	MP		
175	D-WP(C)/15093/2026	MONALISHA PATNAIK	DEEPANKAR PANIGRAHY	6514/2026
	WP(C)/10542/2026	MP		
176	D-WP(C)/15095/2026	KALPANA DAS @ SENAPATI	DEEPANKAR PANIGRAHY	6515/2026
	WP(C)/10529/2026	MP		
177	D-WP(C)/15094/2026	LAXMIPRIYA BEURA	DEEPALI MAHAPATRA	6516/2026
	WP(C)/ /	MP		
178	D-WP(C)/15097/2026	LIZA NAYAK	DEEPANKAR PANIGRAHY	6517/2026
	WP(C)/10531/2026	MP		
179	D-WP(C)/15016/2026	M/S SUBHAM ROUT	KAJAL SAHOO	6518/2026
	WP(C)/ /	MP		
180	D-WP(C)/15099/2026	SURYAKANTI SAMANTA	DEEPALI MAHAPATRA	6519/2026
	WP(C)/ /	MP		
181	D-WP(C)/15102/2026	CHINMAYEE PRADHAN	DEEPALI MAHAPATRA	6520/2026
	WP(C)/ /	MP		
182	D-WP(C)/15105/2026	RAJENDRA SAHU @ RAJENDRA DAS	AMIT PRASAD BOSE	6521/2026
	WP(C)/10499/2026	MP		
183	D-WP(C)/15106/2026	PURNA CHANDRA PRADHAN	DEEPALI MAHAPATRA	6522/2026
	WP(C)/ /	MP		

184	D-WP(C)/44164/2025 WP(C)/30559/2025	SUSHAMA KUMARI JENA MP	SURAVI MOHANTY	6523/2026
185	D-WP(C)/15023/2026 WP(C)/ /	LALBABU BAGH MP	RAJ KISHOR SWAIN	6524/2026
186	D-WP(C)/15018/2026 WP(C)/10516/2026	M/S BIO TECH SOLUTION, GANJAM MP	KANANBALA ROY CHOUDHURY	6525/2026
187	D-WP(C)/15019/2026 WP(C)/10511/2026	M/S ALLSTAR IMPEX PVT LTD MP	KANANBALA ROY CHOUDHURY	6527/2026
188	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	6529/2026
189	D-WP(C)/15118/2026 WP(C)/ /	RAKESH SWAIN MP	AKSHAYA KUMAR PANDEY	6530/2026
190	D-WP(C)/15118/2026 WP(C)/ /	RAKESH SWAIN MP	AKSHAYA KUMAR PANDEY	6531/2026
191	D-WP(C)/15121/2026 WP(C)/ /	PRAMOD KUMAR PARIDA MP	AKSHAYA KUMAR PANDEY	6532/2026
192	D-WP(C)/15122/2026 WP(C)/ /	SUVRAJIT PARIDA MP	DEVI PRASAD DASH	6533/2026
193	D-WP(C)/15121/2026 WP(C)/ /	PRAMOD KUMAR PARIDA MP	AKSHAYA KUMAR PANDEY	6534/2026
194	D-WP(C)/15126/2026 WP(C)/ /	PRAPATI RANJAN BARIK MP	AKSHAYA KUMAR PANDEY	6535/2026
195	D-WP(C)/15126/2026 WP(C)/ /	PRAPATI RANJAN BARIK MP	AKSHAYA KUMAR PANDEY	6536/2026
196	D-WP(C)/8793/2026 WP(C)/7068/2026	RAMESH AGRAWAL MP	PRAJIT KUMAR PRADHAN	6537/2026
197	D-WP(C)/33216/2022 WP(C)/33216/2022	MANOJ KUMAR AGRAWAL MP	BHABANI SHANKAR DASPARIDA	6538/2026
198	D-WP(C)/15130/2026 WP(C)/ /	MS.DEVAKALYANI PAIKARAY MP	DR.PURUSOTTAM CHULI	6539/2026
199	D-WP(C)/15043/2026 WP(C)/10563/2026	OM PRAKASH SAHU MP	ATUL TRIPATHY	6540/2026
200	D-WP(C)/15132/2026 WP(C)/ /	LACHHAMAN AHIR MP	SUSHANTA KUMAR JOSHI	6541/2026
201	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	6542/2026
202	D-WP(C)/53540/2025 WP(C)/37404/2025	BHAGIRATHI BHOI MP		6543/2026
203	D-WP(C)/13909/2026 WP(C)/10029/2026	AKSHYANSHU SEKHAR NANDY MP	JITENDRA KUMAR LENKA	6545/2026
204	D-WP(C)/15144/2026 WP(C)/ /	ORISSA SPONGE IRON AND STEEL LTD., MP	SUBHRA MISHRA	6546/2026
205	D-WP(C)/15092/2026 WP(C)/10561/2026	NIRMAL KUMAR NAYAK MP	ATUL TRIPATHY	6547/2026
206	D-WP(C)/15150/2026 WP(C)/ /	PATITAPABAN MANTRI @ SUSIL KUMAR MP	SUBHRANSU BHUSAN MOHANTY	6548/2026
207	D-WP(C)/15151/2026 WP(C)/ /	BHUJENDRA PRASAD MALLICK MP	SUBHRANSU BHUSAN MOHANTY	6549/2026
208	D-WP(C)/15156/2026 WP(C)/ /	SEMALA DEVI @ HARIJAN MP	RAJIB LOCHAN PATTNAIK	6550/2026
209	D-WP(C)/14665/2026 WP(C)/10422/2026	ANKIT PATTANAIK MP	SAIBRATA RATH	6551/2026
210	D-WP(C)/13391/2023 WP(C)/13391/2023	BIBHUTI BHUSAN MOHARANA MP	MANMAYA KUMAR DASH	6552/2026
211	D-WP(C)/15162/2026 WP(C)/ /	SAKUNTHALA SAHU MP	PRASANTA KUMAR NANDA	6553/2026
212	D-WP(C)/15163/2026 WP(C)/ /	SUBHAM PRASAD MP	TUSAR KANTI PRAHARAJ	6554/2026
213	D-WP(C)/11850/2026 WP(C)/10037/2026	KAMALINI DHAL MP	SAMEER KUMAR DAS	6555/2026
214	D-WP(C)/9106/2026 WP(C)/7184/2026	SUKHI SOREN MP	SUBHADUTTA ROUSTRAY	6556/2026
215	D-WP(C)/18870/2017	ZAIBUN NISSA	M/S.RAKESH KUMAR MALLICK	

	WP(C)/18870/2017	MP		6557/2026
216	D-WP(C)/18870/2017	ZAIBUN NISSA	M/S.RAKESH KUMAR MALLICK	
	WP(C)/18870/2017	MP		6558/2026
217	D-WP(C)/18870/2017	ZAIBUN NISSA	M/S.RAKESH KUMAR MALLICK	
	WP(C)/18870/2017	MP		6559/2026
218	D-WP(C)/15170/2026	HARI BHARATI FOUADATION	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		6560/2026
219	D-WP(C)/15173/2026	NARAHARI PANDA	BHAGABAN MOHANTY	
	WP(C)/ /	MP		6561/2026
220	D-WP(C)/15174/2026	SAKUNTALA DEVI	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		6562/2026
221	D-WP(C)/15179/2026	TILU MUNDA	GHANASHYAM NAMTOAR	
	WP(C)/ /	MP		6563/2026
222	D-WP(C)/15180/2026	MANORAMA NAYAK	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		6564/2026
223	D-WP(C)/15183/2026	BIPIN BIHARI MAHARANA	GOPAL KRISHNA NAYAK	
	WP(C)/ /	MP		6565/2026
224	D-WP(C)/15184/2026	BIRAJA SANKAR BEHERA	BIKRAM CHANDRA GHADEI	
	WP(C)/ /	MP		6566/2026
225	D-WP(C)/7932/2026	RAJESH KUMAR SWAIN	PRABODHA CHANDRA NAYAK	
	WP(C)/6272/2026	MP		6567/2026
226	D-WP(C)/15060/2026	BIDYUTPRABHA BHOI	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		6568/2026
227	D-WP(C)/15187/2026	KJS AHLUWALIA, PROPRIETORSHIP CONCERN	CHITRAKANTH MISHRA	
	WP(C)/ /	MP		6569/2026
228	D-WP(C)/15188/2026	BRUNDABAN SAMAL	KAMAL RAY	
	WP(C)/ /	MP		6570/2026
229	D-WP(C)/2296/2026	PREMRAJ SAHU	GOPAL PRASAD JENA	
	WP(C)/3327/2026	MP		6571/2026
230	D-WP(C)/25634/2025	SANTOSH KUMAR JENA	SOURAV SUMAN BHUYAN, TUSAR KUMAR MISHRA	
	WP(C)/18680/2025	MP		6572/2026
231	D-WP(C)/6844/2018	MANORANJAN BISWAL	M/S.BABITA KUMARI PATTNAIK	
	WP(C)/6844/2018	MP		6573/2026
232	D-WP(C)/38710/2025	ASHWINI KUMAR PRADHAN		
	WP(C)/26999/2025	MP		6574/2026
233	D-WP(C)/11935/2026	MOHAN BEHERA		
	WP(C)/8557/2026	MP		6575/2026
234	D-WP(C)/15215/2026	GURU RAMDAS CONSTRUCTIONS, MAHARAJA	MANORANJAN MOHAPATRA	
	WP(C)/ /	MP		6576/2026
235	D-WP(C)/15216/2026	GOPINATH MOHANTY	MANORANJAN MISHRA	
	WP(C)/ /	MP		6577/2026
236	D-WP(C)/15221/2026	AMARJEET JENA	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		6578/2026
237	D-WP(C)/12612/2026	RAKHI MANDAL	SURENDRA KUMAR MISHRA	
	WP(C)/10434/2026	MP		6579/2026
238	D-WP(C)/54285/2025	BANKIM MANDAL	AJAYA KUMAR PRADHAN	
	WP(C)/1583/2026	MP		6580/2026
239	D-WP(C)/15227/2026	ANITA PUJARI	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		6581/2026
240	D-WP(C)/15063/2026	SANDEEP KUMAR CHOUDHURY	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		6582/2026
241	D-WP(C)/15572/2025	SUBODHADATTA BEHERA	BUDHADEV ROUSTRAY	
	WP(C)/10898/2025	MP		6583/2026
242	D-WP(C)/15230/2026	SANYA JANI	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		6584/2026
243	D-WP(C)/15824/2018	MAHENDRA TANDI	M/S.HIMANSU SEKHAR MISHRA	
	WP(C)/15824/2018	MP		6585/2026
244	D-WP(C)/15233/2026	RAM NAG	ALOK KUMAR PANDA	
	WP(C)/ /	MP		6586/2026
245	D-WP(C)/15235/2026	ANJANA NAG	ALOK KUMAR PANDA	
	WP(C)/ /	MP		6587/2026
246	D-WP(C)/15066/2026	RAHUL KUMAR MEHER	DHANANJAYA MUND	
	WP(C)/ /	MP		6588/2026

247	D-WP(C)/15243/2026 WP(C)/ /	RAJKUMAR NAG MP	DIPTI RANJAN BHOKTA	6589/2026
248	D-WP(C)/35103/2025 WP(C)/24725/2025	HARIHAR MALLICK MP		6590/2026
249	D-WP(C)/15247/2026 WP(C)/ /	ARUP PRASAD MOHANTY MP	BIBHUDDHENDRA DASH	6591/2026
250	D-WP(C)/14718/2026 WP(C)/ /	HRUDANANDA SAHOO MP	ASIT KUMAR JENA	6592/2026
251	D-WP(C)/6975/2026 WP(C)/5441/2026	M/S NEELACHAL BUILD TECH AND RESORTS MP	MANORANJAN MISHRA	6593/2026
252	D-WP(C)/4996/2026 WP(C)/4496/2026	BARADA PRASANA DAS MP		6594/2026
253	D-WP(C)/4966/2026 WP(C)/4183/2026	BARADA PRASANA DAS MP		6595/2026
254	D-WP(C)/15252/2026 WP(C)/ /	DAITARI ROUT MP	MANORANJAN MISHRA	6596/2026
255	D-WP(C)/9072/2026 WP(C)/6994/2026	TAPAN KUMAR SAHU MP	BHABANI SHANKAR RAYAGURU	6597/2026
256	D-WP(C)/8925/2026 WP(C)/7066/2026	RAJ KISHORE MOHANTY MP	BHABANI SHANKAR RAYAGURU	6598/2026
257	D-WP(C)/8908/2026 WP(C)/7067/2026	SUSANTA CHANDRA PADHI MP	BHABANI SHANKAR RAYAGURU	6599/2026
258	D-WP(C)/8916/2026 WP(C)/7075/2026	SURESH KUMAR ROUL MP	BHABANI SHANKAR RAYAGURU	6600/2026
259	D-WP(C)/8927/2026 WP(C)/7096/2026	UDHAB KANHAR MP	BHABANI SHANKAR RAYAGURU	6601/2026
260	D-WP(C)/8975/2026 WP(C)/7172/2026	BRAJENDRA KUMAR TRIPATHY MP	BHABANI SHANKAR RAYAGURU	6602/2026
261	D-WP(C)/15255/2026 WP(C)/ /	HEMALATA MOHANTY MP	NIHAL RATH	6603/2026
262	D-WP(C)/8977/2026 WP(C)/7176/2026	DEVID BASANT KUMAR LAKRA MP	BHABANI SHANKAR RAYAGURU	6604/2026
263	D-WP(C)/8978/2026 WP(C)/7185/2026	ARBIN TIGGA MP	BHABANI SHANKAR RAYAGURU	6605/2026
264	D-WP(C)/8973/2026 WP(C)/7188/2026	NRUSINGHA CHARAN TRIPATHY MP	BHABANI SHANKAR RAYAGURU	6606/2026
265	D-WP(C)/8974/2026 WP(C)/7193/2026	JADUNATH MUNDA MP	BHABANI SHANKAR RAYAGURU	6607/2026
266	D-WP(C)/9502/2026 WP(C)/7486/2026	BIRENDRA KUMAR SABAR MP	BHABANI SHANKAR RAYAGURU	6608/2026
267	D-WP(C)/9508/2026 WP(C)/7493/2026	DIPAK KUMAR NAYAK MP	BHABANI SHANKAR RAYAGURU	6609/2026
268	D-WP(C)/15145/2026 WP(C)/ /	RABI NARAYAN DEO MP	SAMAPIKA MISHRA	6610/2026
269	D-WP(C)/15258/2026 WP(C)/ /	DILIP KUMAR SAHOO MP	BIKASH JENA	6611/2026
270	D-WP(C)/15262/2026 WP(C)/ /	M/S. RAJESH KUMAR SECURITY AGENCY MP	DILIP KUMAR PRADHAN	6612/2026
271	D-WP(C)/15265/2026 WP(C)/ /	TARAMANI SURIN MP	LAXMIKANTA MOHANTY	6613/2026
272	D-WP(C)/15206/2026 WP(C)/ /	M/S KARTIK SWAIN MP	GOURAV KUMAR ROY CHOUDHURY	6614/2026
273	D-WP(C)/8164/2026 WP(C)/6520/2026	M/S NEELACHAL BUILD TECH AND RESORTS MP	MANORANJAN MISHRA	6615/2026
274	D-WP(C)/4624/2023 WP(C)/4624/2023	SANJIT KUMAR BINDHANI MP	LAXMIKANTA MOHANTY	6616/2026
275	D-WP(C)/4624/2023 WP(C)/4624/2023	SANJIT KUMAR BINDHANI MP	LAXMIKANTA MOHANTY	6617/2026
276	D-WP(C)/207/2023 WP(C)/207/2023	KETAN PATRA MP	LAXMIKANTA MOHANTY	6618/2026
277	D-WP(C)/15201/2026 WP(C)/10566/2026	PRAGATI DAS MP	RAJJEET ROY	6619/2026
278	D-WP(C)/207/2023	KETAN PATRA	LAXMIKANTA MOHANTY	

	WP(C)/207/2023	MP		6620/2026
279	D-WP(C)/37377/2024 WP(C)/21380/2024	MAHENDRA KUMAR MAJHI MP	LAXMIKANTA MOHANTY	6621/2026
280	D-WP(C)/31051/2022 WP(C)/31051/2022	NAMASWINI MOHAPATRA MP	M/S	6622/2026
281	D-WP(C)/15278/2026 WP(C)/ /	DEBASIS MISHRA MP	BANSHIDHAR SATAPATHY	6623/2026
282	D-WP(C)/12188/2026 WP(C)/9548/2026	ASHISH KUMAR KARMI MP	RANENDRA PRATAP ROUT	6624/2026
283	D-WP(C)/3630/2023 WP(C)/3630/2023	BRAMHANANDA DASH MP		6625/2026
284	D-WP(C)/3628/2023 WP(C)/3628/2023	PADMA CHARAN PADHY MP		6626/2026
285	D-WP(C)/3631/2023 WP(C)/3631/2023	PRADEEP KUMAR MOHANTY MP		6627/2026
286	D-WP(C)/15304/2026 WP(C)/ /	UNION OF INDIA MP	ASUTOSH MOHANTY	6628/2026
287	D-WP(C)/15081/2026 WP(C)/ /	GAURISHANKAR BEHERA MP	SRINIVAS MOHANTY	6629/2026
288	D-WP(C)/15340/2026 WP(C)/ /	MAHESH RAJPUT MP		6630/2026
289	D-WP(C)/15082/2026 WP(C)/ /	RANJAN KUMAR JENA MP	SRINIVAS MOHANTY	6631/2026
290	D-WP(C)/15350/2026 WP(C)/ /	RAJENDRA PRASAD RAI @ RAJENDRA PARASAD MP		6632/2026
291	D-WP(C)/15356/2026 WP(C)/ /	SARAT CHANDRA BEHERA MP	AMITABH MISHRA	6633/2026
292	D-WP(C)/15361/2026 WP(C)/ /	SUBHASH SAO MP	LAXMI SHARMA	6634/2026
293	D-WP(C)/15363/2026 WP(C)/ /	MAMTA MAJHEE NAYAK MP	SURYA PRATAP DEO	6635/2026
294	D-WP(C)/15364/2026 WP(C)/ /	UCO BANK, DHENKANAL BRANCH, DHENKANAL MP	MINALI BHUSAN SWAIN	6636/2026
295	D-WP(C)/15366/2026 WP(C)/ /	ABDUL SAHEED MP	PRANAYA SAHOO	6637/2026
296	D-WP(C)/15371/2026 WP(C)/ /	THERMAL SYSTEM(HYDERABAD)PVT.LTD, MP	DEBASIS DEKARAD	6638/2026
297	D-WP(C)/15375/2026 WP(C)/ /	JAGANNATH SAHU MP	ASHOK DAS	6639/2026